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LOK SABHA SECRETARIAT
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**ADDRESS BY THE SPEAKER, LOK SABHA, SMT. SUMITRA MAHAJAN
AT THE INAUGURAL EVENT OF THE EIGHTH REGIONAL 3R FORUM
IN ASIA AND THE PACIFIC HELD AT INDORE**

The Eighth Regional 3R Forum in Asia and the Pacific was held at Indore, Madhya Pradesh from 10 to 12 April 2018. The event was co-organized by the Ministry of Housing and Urban Affairs, Japan's Environment Ministry, and United Nations Centre for Regional Development (UNCRD). Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan attended the event and addressed in the Inaugural Event of the Eighth Regional 3R Forum in Asia and the Pacific on 10 April 2018.

We reproduce below the text of the Address by the Speaker, Lok Sabha at the event.

--- Editor

Shri Hardeep Puri ji, Hon'ble Minister of State (Independent/Charge), Ministry of Housing & Urban Affairs, Government of India; Mayors and Municipal Commissioners from different cities of our country; distinguished delegates from India and abroad; representatives from industries; Ladies and Gentlemen:

I would like to express my thanks to the organizers of this 8th Regional 3R Forum in Asia and the Pacific and Hon'ble Minister for inviting me to this inaugural event of 4-day Regional Forum at Indore. I am told that in this conference about 300 participants from 35 countries of Asia and Pacific Region, representatives from international organizations, industries, entrepreneurs and others engaged in waste management technology are going to have discussions and share their experiences with challenges ahead in vital areas of environment such as land, water, air and pollution. I extend a warm welcome to all of you in my own Indore and wish you all a fruitful discussion and pleasant stay in this friendly city of responsible and beautiful citizens.

I think there could not have been a better choice of venue for this conference. Indore has recently earned proud recognition for being one of the cleanest cities in the country as part of the Government of India's Swachh Bharat Mission. The people of Indore deserve a big applause for this. The Mayor, public representatives, officials including the workforce of Municipal Corporation, every citizen of Indore and the NGOs have their due and whole-hearted role in this mission. This is one of the finest examples of the success of the Public-Private Partnership which Indore has set up for others to emulate. In my opinion, the key to achievement of Indore is People's voluntary participation, co-operation and their civic sense. The feeling of pride and belonging which every citizen of this lovely city has for Indore has made Indore what it is today and It also highlights the point that if you want to bring about sustainable transformational change then People's participation is key to success.

Let me also share another significant and beautiful example of how public participation and channelizing their immense energy in positive way can bring about desired results. As you all know Water scarcity is a global problem. Indore, although blessed by nature, also faces water shortage for drinking, agriculture and Industrial purposes. Large numbers of tanks, wells and other water sources with substantial water storage capacity, constructed long ago, have almost become defunct due to neglect, non-maintenance and silting up as a result rain water during Monsoon was also not stored properly and used. People used to come to me requesting for solution to their water problems and finding resources was cited as a major constraint. However, we sat together with people, government officials and discussed and found an innovative solution to the problem. One of the first works was to identify and carry out desiltation and deepening of tanks with farmers' participation. The farmers did it on their own through 'Shramdaan Jenku' (voluntary contribution of labour for a public cause). In return, farmers were permitted to use rich silt deposited in these structures in their fields to improve the water holding capacity and fertility of soils. This intervention helped in not only reviving precious water resources/ reservoirs but also increased the ground water recharge. It was done without burdening the scarce government resources. A win-win situation for all.

The concept of 3R - 'Reduce, Reuse, and Recycle' has been an integral part of India's cultural ethos for centuries. Ancient Indian scriptures and religious Gurus have preached preserving bio-diversity and sustainable natural resource management in order to peacefully coexist with nature. 'Nurture the Nature' has been guiding philosophy of Indian way of living. In fact, in a prayer, we say that 'Oh God, please keep my mental framework such that I always remain committed for giving more than what I receive'. We say:

“जीवनेयावद आदानं श्यात प्रदानं ततोधिकम्,
इत्येशाप्रार्थना अस्माकम् भगवन परिपूर्यतम्।”

However, modernization and urbanization has unfolded their own challenges before us. The buildup of waste in the cities is affecting the levels of sanitation and the general quality of urban life. Our health depends not just on personal hygiene and nutrition, but critically also on how clean we keep our cities and our surroundings.

Every one of us can make a small but significant contribution, to stop waste production. We must think before we bin. It saves energy and natural resources and also helps to reduce pollution. We must try to reduce the amount of waste we produce, as this is the best way to help the environment. Side by side, we must try to reuse it and if we cannot reuse something, we should recycle it. 3Rs in waste management are important components of the Swachh Bharat Mission. The objective of 100% scientific management of Municipal Solid Waste synergise well with 'Mission Zero Waste', the theme of this 8th Regional Forum.

The Ministry of Drinking Water and Sanitation has taken up a multi-stakeholder initiative focusing on cleaning up 100 places across India that are 'iconic' due to their heritage, religious or cultural significance. The goal of the initiative is to improve the cleanliness conditions at these places to a distinctly higher level. I am proud to say that in Indore through willing participation of the people we took the initiative of cleaning the religious places belonging to all religions as the religious places are among the most visited places for citizens. With this we achieved twin objectives of cleaning the religious places and also increasing the public awareness and responsibility about cleanliness.

Waste can be a valuable resource for energy and other recycled products if addressed correctly, through policy and practice. 'Kuda Dhan' (Wealth from waste) is increasingly becoming a popular concept. I would take this opportunity to remind the Mayors and the Municipal Commissioners to redraw long term vision in solid waste management and rework their strategies as per changing lifestyles to improve the cleanliness of their cities and promote the concept of Reduce, Reuse and Recycle of waste. I strongly feel that it is important to evolve our own indigenous ways of finding solutions to these challenges.

I am sure the deliberations in this 8th Regional 3R Forum would set in motion, a regional mechanism to address 3R issues, needs and priorities in the countries of this region. With these words, I convey all my good wishes to this 8th Regional Forum in Asia and the Pacific at Indore and to all its participants.

Thank you all.

SHRI SOMNATH CHATTERJEE - THE LEGENDARY SPEAKER

Shri Devender Singh Aswal

Former Additional Secretary, Lok Sabha

*and author of many books, including *The Indian Parliament Beyond the Seal and Signature of Democracy**

Shri Somnath Chatterjee, the Speaker of the 14th Lok Sabha (2004-2009), (the House of the People), India, born on 25th July, 1929, passed away on 9th May, 2018 at the age of 89. On his unanimous election as the Speaker, he assured the House to discharge the functions 'more as a duty rather than as an authority'. A ten term MP, he was widely adulated as an articulate parliamentarian, a great debater, an eminent leader respected for his dignified conduct, erudition and husbandry over practice and procedure of Parliament, for which he was adjudged Outstanding Parliamentarian in 1996.

His speakership was tumultuous in many ways and yet, on hindsight, despite courting controversies, he discharged his duties as Speaker conscientiously without succumbing to any external interference. He unflinchingly believed that the principle of separation of powers is not an optional feature to be 'selectively recognized by the organs of the State, but one of the most essential directive of the Constitution [...] otherwise the Constitutional basis of our Republic and the credibility of our democratic institutions itself will be questioned." He ensured that the Lok Sabha Secretariat remains free from the control of the Executive Branch as per the imperative of Article 98 of the Constitution and steadfastly upheld the dignity and authority of the House. As Speaker, and the Chairman of the Conference of the Presiding Officers, he called an Emergency meeting on 20th March, 2005 when a three-Judge bench of the Supreme Court passed an interim order, fixing the Agenda, and ordered video recording of the proceedings, of the Jharkhand Legislative Assembly (one of the 29 States of India) related to the vote of confidence. The Conference reiterated the supremacy of the Legislature sending unmistakable signal that the Judiciary refrain from meddling in the internal affairs of the legislature. In the infamous 'cash for query case', he directed the Lok Sabha Secretariat not to accept any notice when the Supreme Court directed that notices be issued to the ten expelled MPs and the Speaker, Lok Sabha on the ground that the votes given by the members cannot be questioned in any judicial proceedings. (The writ petition was later dismissed by the Supreme Court observing that the Legislatures have the right to take disciplinary action against the Members but in certain cases (though left unspecified) the Courts may intervene.) He was unsparing when any act of misconduct of any Member came to his notice. Four Members were suspended from the service of the House for a certain period for improper conduct in the implementation of their Local Area Development Fund. He saw to it that any act of misdemeanor, whether misuse of privileges or facilities provided to the Members, if established by the Inquiry Committee, was visited by condign punishment. In exercise of the power under the Tenth Schedule of the Constitution, he disqualified two members under the anti-defection law which earned him all round admiration for erudition and judicious temper. He never arrogated to himself the power of the Chairmen of parliamentary committees, more so, and notably of the House Committee. He declined to allot official accommodation to any MP, a work entrusted to the House Committee.

In order to see that the recommendations of the Department Related Standing Committees receive earnest consideration by the Executive, he issued a new Direction, making it incumbent upon every Minister to make once in six months a statement in the House regarding the status of their implementation. He also started the practice of laying the reports of the Indian Parliamentary delegations attending international Conferences and gave a distinct orientation to parliamentary diplomacy. He instituted Prof. Hiren Mukerjee annual lecture. Nobel Laureate Prof. Amartya Sen, Noble laureate Mohmmad Younus and internationally acclaimed economist Prof. Jagdish Bhagwati (Nobel has been eluding him) delivered the lectures in the consecutive years. It is under his towering speakership that the statues of Sardar Bhagat Singh, Maharana Pratap, and the statues, busts and portraits of other eminent national leaders and icons were installed/unveiled in the Parliament Estate.

He set up the Lok Sabha Channel, the first dedicated television channel, and the state-of-the-art Lok Sabha Museum but never interfered in their administration and allowed complete professionalism and transparency in their working. On becoming the Speaker, a fleet of luxury cars were lined up before him but he outright rejected them, and preferred the spartan Ambassador car. No MP, not even a Minister could take him for a ride. He refused to relax the period of notice required for introduction of a Bill by any Minister and shot letters to Ministers not to leave the headquarters during the currency of Parliament. He promulgated guidelines for the tours of Parliamentary Committees putting restrictions which obviously antagonized many. Any Member speaking out of turn or without permission would receive his voluble commentaries often causing disenchantment. Earlier, as Chairman, he would not allow any Committee Member to put irrelevant questions. One Member expressed his angst, 'I have not seen such a Chairman'. Quick came the retort, "You will see neither". As Chairman, he would see the draft report critically, edit and amend where necessary and take care to renumber the paragraphs until the end.

As Speaker, he refrained officials from highlighting any portion of the official 'noting', considering it an attempt to influence the competent authority. He read the whole note and passed clear and appropriate orders. He returned the files which ended, "Submitted for the perusal of the Honourable Speaker" by observing that files may be submitted for "order or decision and not for perusal". He abhorred carelessness and would not rest content without seeking written apology and assurance that the lapse will not recur, but was, in the end, magnanimous enough to pardon. A great legal luminary, renowned for his erudition, powerful articulation, wide ranging knowledge, unwavering commitment to democratic principles and values, he was, undoubtedly, the most sought after as public speaker. He had politically withdrawn and remained aloof (politically) after demitting office in 2009. As a testament of abiding commitment to be of service to the people, as willed by him, his mortal frame was handed over to a Kolkata Hospital so that each part of his body is used for donation and research. He is dead but his legend will live on.

*Former Additional Secretary, Lok Sabha and author of many books, including The Indian Parliament Beyond the Seal and Signature of Democracy. Currently, Adviser to Minister of State for Health and Family Welfare, GoI.



Shri Devender Singh Aswal

PARLIAMENTARY EVENTS AND ACTIVITIES

CONFERENCES AND SYMPOSIA

Commonwealth Summit Women's Forum: The CPA Headquarters Secretariat, in collaboration with the Commonwealth Local Government Forum, organized the Commonwealth Summit Women's Forum in London, United Kingdom, from 16 to 18 April, 2018. The summit focused on the theme "An Empowered Future for Women and Girls" with the ambition of finding ways to accelerate the advancement of gender equality for sustainable development, prosperity and peace for all women and girls in the Commonwealth. The Women's Forum reflected on some of the global challenges still faced by women, as part of a wider commitment to "Leave No-one Behind" in the Commonwealth journey to 2030. An outcome statement of the Forum was presented to the Commonwealth Heads of Government Meeting.

Smt. Kirron Anupam Kher, Member of Lok Sabha and Chairperson, CWP India Region Steering Committee; Ms. Bhawana Gawali (Patil), and Smt. Satabdi Roy (Banerjee), Members of Lok Sabha attended the Summit as Indian Parliamentary Delegation.

At the Summit, the following topics were discussed and the Members of the Indian Parliamentary Delegation actively participated in these Sessions:-

Upholding the SDGs

The role of the Commonwealth in achieving gender equality and empowering women and girls.

Women in Leadership

How can we increase the role of women in leadership across the political, public and private spheres?

Women, Peace and Security

Women's mediation efforts across the Commonwealth: the challenges, the opportunities and what we can learn from success stories across the Commonwealth to inform future practice.

Leadership and Empowerment

- i) Women's role in preventing and countering violent extremism and mediating in volatile environments;
- ii) Women's political participation in Parliament and local Governance; and
- iii) Women and election – related violence.

Towards a Common Future

The inaugural joint – forums plenary asked: What should the Commonwealth of the future look like? How, by sharing expertise across business, Civil society and government can the Commonwealth held deliver the SDGs?

Educate to Empower

Making equitable and quality primary and secondary education a reality for girls across the Commonwealth

Diversity and Women’s Economic Empowerment

What are the opportunities presented by global trade and how can we ensure women can utilize such benefits to grow their businesses?

The Environment that Empowers

- i) Getting the policy environment right for women’s economic empowerment;
- ii) Women and the informal economy;
- iii) What works with business to progress women’s economic empowerment?; and
- iv) Enabling women’s access to assets.

Overcoming barriers: Violence against Women and Girls

Assessing emerging evidence, how can we reduce global rates of Violence Against Women and Girls (VAWG) and share best practices from the Commonwealth? The session in particular focused on intimate partner's violence, which is the most widespread form of VAWG.

Addressing barriers to empowerment in the Community

- i) Eliminating harmful practices: Child and Early Forced Marriage and Female Genital Mutilation;
- ii) Sexual, reproductive and health rights; and
- iii) Eradicating forms of exploitation

The Commonwealth Parliamentary Association (CPA) Meeting: The CPA meeting on 'Benchmarks for Democratic Legislatures' was held in Wilton Park, West Sussex, United Kingdom from 18 to 20 June, 2018. Dr. M. Thambi Durai, Hon’ble Deputy Speaker, Lok Sabha attended the meeting and delivered the Keynote speech on the topic “Experience / best practice of the Indian Parliament in self-assessment and measuring impact and effectiveness”. The following topics were discussed during the meeting - (i) SDGs and Parliaments, the State of play; (ii) Updating the Benchmarks: Key Changes; (iii) Gender and Benchmarking; (iv) Sharing Experiences on Self-Assessment; (v) Developing a Field Guide; and (vi) Agreement on Updated Benchmarks.

41st Session of the Steering Committee of Parliamentary Conference on the WTO: The meeting of 41st Session of the Steering Committee of Parliamentary Conference on the

WTO was held in Brussels, Belgium, on 24 and 25 April, 2018. Shri Anurag Singh Thakur, MP, Lok Sabha and Member of the Steering Committee of Parliamentary Conference on the WTO participated in the meeting. During the meeting, discussions were held on the following themes- (i) Update on recent developments at the WTO; (ii) Informal Working Groups of MSMEs and E-Commerce; and (iii) Follow-up to the 2017 Annual Session

Meeting of the Asian Parliamentary Assembly (APA) Standing Committee on Economic and Sustainable Development: A meeting of the APA Standing Committee on Economic and Sustainable Development was held in Cyprus on 26 and 27 June, 2018. Dr. Sanjay Jaiswal, MP, Lok Sabha and Leader of the delegation; Dr. Manoj Rajoria, MP, Lok Sabha; and Shri Amar Samble, MP Rajya Sabha attended the meeting. Shri Y.M. Kandpal, Director, Lok Sabha Secretariat was the Secretary to the delegation.

During the meeting of the Standing Committee, Draft Resolutions on the following subjects were taken up for discussion and adoption - (i) Asian Integrated Energy Market; (ii) Environmental Issues; (iii) Financial Affairs: Ensuring Efforts for Economic Growth; (iv) Poverty Eradication; (v) Water and Sanitation in Asia for all; and (vi) The Role of APA Parliaments in Supporting the Implementation of the Sustainable Development Goals.

Meeting of India-Russia Parliamentary Friendship Group: A meeting of the India-Russia Parliamentary Friendship Group headed by Smt. Hema Malini, Member of Lok Sabha and President of the Group was held with the visiting delegation led by Mr. Andrey Klishas, Chairperson of the Committee on Constitutional Legislation and State-Building of Council of Federation Assembly of the Russian Federation at 1700 hours on 3 April, 2018 in Committee Room No.1, Parliament House Annexe Extension Building, New Delhi. Joint Secretary (ERS) from the Ministry of External Affairs briefed the Members of the Group on India-Russia Relations.

BIRTH ANNIVERSARIES OF NATIONAL LEADERS

On the birth anniversaries of national leaders whose portraits adorn the Central Hall of Parliament House, and also on the birth anniversaries of former Speakers of Lok Sabha, functions are organized under the auspices of the Indian Parliamentary Group (IPG) to pay tributes to the leaders. Booklets containing the profiles of these leaders, prepared by the Library and Reference, Research, Documentation and Information Service (LARRDIS) of the Lok Sabha Secretariat, are distributed on the occasion.

The birth anniversaries of the following leaders were celebrated during the period from 1 April to 30 June 2018:

Dr. B. R. Ambedkar: On the occasion of the birth anniversary of Dr. B.R. Ambedkar, a function was held on 14 April 2018 in the Central of Parliament House. Lok Sabha Speaker Smt. Sumitra Mahajan; Minister of State (Independent Charge) in the Ministry of Housing and Urban Affairs, Shri Hardeep Singh Puri; Minister of State in the Ministry of Parliamentary Affairs and Statistics and Programme Implementation, Shri Vijay Goel; Minister of State in the Ministry of Social Justice and Empowerment, Shri Ramdas Athawale; Leader of Opposition, Rajya Sabha, Shri Ghulam Nabi Azad; former Deputy Prime Minister and Chairperson, Ethics

Committee of Lok Sabha, Shri L.K. Advani; Chairperson, Public Accounts Committee of Lok Sabha, Shri Mallikarjun Kharge; and Chairperson, Departmentally Related Parliamentary Standing Committee on Human Resource Development of Rajya Sabha, Dr. Satyanarayan Jatiya; several Members and former Members of Parliament; and the Secretaries-General of Lok Sabha and Rajya Sabha, Smt. Snehlata Shrivastava and Shri Desh Deepak Verma, respectively, paid floral tributes at the portrait of Dr. B. R. Ambedkar.

Pandit Motilal Nehru: On the occasion of the birth anniversary of Pandit Motilal Nehru, a function was held on 6 May 2018 in the Central Hall of Parliament House. The Chairman, Departmentally Related Parliamentary Standing Committee on Human Resource Development of Rajya Sabha, Dr. Satyanarayan Jatiya paid floral tribute to Pandit Motilal Nehru at his portrait in the Central Hall. Among others who paid floral tributes to Pandit Motilal Nehru were several Members of Parliament, former Members of Parliament, and the Secretary-General of Lok Sabha, Smt. Snehlata Shrivastava.

Gurudev Rabindranath Tagore: On the occasion of the birth anniversary of Gurudev Rabindranath Tagore, a function was held on 9 May 2018 in the Central Hall of Parliament House. Minister of State for Parliamentary Affairs and Water Resources, River Development and Ganga Rejuvenation, Shri Arjun Ram Meghwal; Minister of State for Parliamentary Affairs and Statistics and Programme Implementation, Shri Vijay Goel; former Deputy Prime Minister and Chairperson, Ethics Committee of Lok Sabha, Shri L.K. Advani; several Union Minister; Members of Parliament; former Members of Parliament; and the Secretary-General of Lok Sabha, Smt. Snehlata Shrivastava paid floral tributes to Gurudev Rabindranath Tagore at his portrait in the Central Hall of Parliament House on his birth anniversary.

Dr. Neelam Sanjiva Reddy: On the occasion of the birth anniversary of Dr. Neelam Sanjiva Reddy, a function was held on 19 May 2018 in the Central Hall of Parliament House. Minister of State in the Ministry of Parliamentary Affairs and Statistics and Programme Implementation, Shri Vijay Goel; former Deputy Prime Minister and Chairperson, Ethics Committee of Lok Sabha, Shri L.K. Advani; Chairperson, Departmentally Related Parliamentary Standing Committee on Human Resource Development of Rajya Sabha, Dr. Satyanarayan Jatiya; and the Secretary-General of Lok Sabha, Smt. Snehlata Shrivastava paid floral tributes to the former Speaker of Lok Sabha, Dr. Neelam Sanjiva Reddy, in the Central Hall of Parliament House on his birth anniversary.

Swatantryaveer Vinayak Damodar Savarkar: On the occasion of the birth anniversary of Swatantryaveer Vinayak Damodar Savarkar, a function was held on 28 May 2018 in the Central Hall of Parliament House. The Union Minister of Home Affairs, Shri Raj Nath Singh; Union Minister of Human Resource Development, Shri Prakash Javadekar; Minister of State in the Ministry of Parliamentary Affairs and Statistics and Programme Implementation, Shri Vijay Goel; former Deputy Prime Minister and Chairperson, Ethics Committee of Lok Sabha, Shri L.K. Advani; Chairman, Departmentally Related Parliamentary Standing Committee on Human Resource Development of Rajya Sabha, Dr. Satyanarayan Jatiya; several Members of Parliament; and former Members of Parliament paid floral tributes at the portrait of

Swatantryaveer Vinayak Damodar Savarkar in the Central Hall of Parliament House, on his birth anniversary.

Shri K. S. Hegde: On the occasion of the birth anniversary of Shri K. S. Hegde, former Speaker of Lok Sabha, a function was held on 11 June 2018 in the Central Hall of Parliament House. Former Deputy Prime Minister and Chairperson, Ethics Committee of Lok Sabha, Shri L.K. Advani led the parliamentarians in paying floral tributes at the photograph of the former Speaker of Lok Sabha, Shri K.S. Hegde in the Central Hall of Parliament House, on his Birth Anniversary. The Secretary-General of Rajya Sabha, Shri Desh Deepak Verma and the Senior Officers of both the Lok Sabha and the Rajya Sabha Secretariats also paid tributes to Shri Hegde.

EXCHANGE OF PARLIAMENTARY DELEGATION

Indian Parliamentary Delegation visiting Abroad

The Republic of Belarus: An eight-member Indian Parliamentary Delegation led by Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan visited the Republic of Belarus from 9 to 13 June, 2018, under the bilateral exchange programme. The Members of the Delegation were: Shri Rajiv Pratap Rudy, Shri Sudip Bandyopadhyay, Smt. Jayshreeben Kanubhai Patel, Dr. K. Keshava Rao, Shri Arvind Ganpat Sawant and Shri G.V.L. Narasimha Rao, all Members of Parliament and Smt. Snehlata Shrivastava, Secretary General, Lok Sabha. Shri P. C. Koul, Joint Secretary, Lok Sabha Secretariat was the Secretary to the Delegation.

The Republics of Latvia and Finland: A seven-member Indian Parliamentary Delegation led by Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan visited the Republics of Latvia and Finland from 13 to 17 and 17-18 June, 2018, respectively, under bilateral exchange programmes. The Members of the Delegation were: Shri Ramsinh Pataliyabhai Rathwa, Shri N. K. Premachandran, Shri A. T. (Nana) Patil, Smt. Kamla Devi Patle and Shri K.C. Ramamurthy, all Members of Parliament and Smt. Snehlata Shrivastava, Secretary General, Lok Sabha. Shri P. C. Koul, Joint Secretary, Lok Sabha Secretariat was the Secretary to the Delegation.

Call-on Meeting with the Hon'ble Speaker, Lok Sabha

Georgia: H.E. Mr. Archil Dzuliashvili, Ambassador of Georgia called on Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan on 29 May, 2018 in Parliament House.

Kazakhstan : H.E. Mr. Bulat Sarsenbayev, Ambassador of the Republic of Kazakhstan called on Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan on 29 May, 2018 in Parliament House.

United Kingdom : Lord Raj Loomba, CBE called on Hon'ble Speaker, Lok Sabha, Smt. Sumitra Mahajan on 30 May, 2018 at 20 Akbar Road, New Delhi.

PARLIAMENT MUSEUM

During the period, 1 April to 30 June 2018, a total of 6846 visitors visited the Parliament Museum. Apart from the general visitors, students from 36 schools and colleges from all over the country visited the Museum. A number of sitting and former members of Parliament, members

of State Legislatures and foreign dignitaries/delegations also visited the museum. A Delegation from Kenya visited the museum on 5 April 2018. As many as 376924 visitors have visited the museum between 5 September 2006 (i.e. the date of opening the museum for the general public) and 30 June 2018.

Details of Visitors

BUREAU OF PARLIAMENTARY STUDIES AND TRAINING (BPST)

During the period from 01 April to 30 June 2018, the Bureau of Parliamentary Studies and Training has organized the following Courses/Programmes for Members/Delegates/Probationers/Journalists/Students:

I. Orientation Programme for Members of Legislative Assembly of Meghalaya

Thirty Members of Meghalaya Legislative Assembly attended the Orientation Programme organized for the newly elected Members of the Legislative Assembly of Meghalaya held at Shillong from 31 May to 01 June 2018.

II. Appreciation Courses

Three Appreciation Courses in Parliamentary Processes and Procedures were organized for:

- i. Twenty-six Probationers of the Indian Postal Service and Indian Corporate Law Service from 04 to 06 April 2018
- ii. Thirty-eight Officer Trainees of the Indian Foreign Service (IFS) and Officer Trainees from the Royal Government of Bhutan from 17 to 18 May 2018.
- iii. Fifteen Probationers of Indian Economic Service (IES) from 28 to 30 May 2018.

III. Professional Development Programmes for/by Officers of the Lok Sabha Secretariat

- i. Twenty Officers of Lok Sabha Secretariat attended the Management Development Programme at the NCGG, Mussourie, from 11 to 15 June 2018.
- ii. Two Officers of Lok Sabha Secretariat attended the Training Programme of International Legislative Drafting at Public Law Centre, New Orleans, USA, from 11 to 22 June 2018.
- iii. Three Officers of Lok Sabha Secretariat Participated in the Training Programme "Organisation of Parliamentary Work: Training Session" at Paris (France) organised by the French National Assembly, Senate and Ecole National D'Administration, from 18 to 29 June 2018.
- iv. Two Officers of Lok Sabha Secretariat attended Training Programme on "E-resources Management & Usage Analysis" organised by Information and Library Network Centre (INFLIBNET), at Gandhinagar, Gujarat, from 20 to 22 June 2018.

IV. Training Courses for Officials of Lok Sabha, Rajya Sabha & State Legislature Secretariats

- i. Twenty-eight Officers of Lok Sabha Secretariat attended Refresher Course in Speech Writing and Talking Points from 11 to 13 April 2018.
- ii. Forty-three Employees of the Lok Sabha Secretariat attended the Workshop to create awareness regarding sexual harassment at workplace on 12 April 2018.
- iii. Fifty-five officials of Lok Sabha, Rajya Sabha and State Legislatures attended Training Course in drafting of Committee Reports and Committee Management from 16 to 20 April 2018.
- iv. Twenty Officials/consultant of LSTV Unit and LSTV Channel attended Training Programme/Refresher Course on "Procurement Process, GFR Rules and other Financial Matters" on 19 April 2018.
- v. Seventy Officials of the Mizoram Legislative Assembly Secretariat attended Training Programme from 26 to 27 April 2018.
- vi. Fifty-six Officers/Assistants of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended Training Course dealing with Questions, Legislative and Budgetary Processes from 07 to 11 May 2018.
- vii. Forty-four Senior Officers of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended Workshop on GST from 23 to 25 May 2018.
- viii. Four Officials of Sikkim Legislative Assembly Secretariat attended Library Management Training Programme from 04 to 15 June 2018.

V. (a) Study Visits (International)

- i. Thirteen Journalists from China attending a familiarization programme at Ministry of External Affairs, New Delhi, attended Study Visit on 04 April 2018.
- ii. Twelve Board Members/Officials from the Centre for Parliamentary Studies and Training (CPST) of Kenyan National Assembly attended Study Visit on 05 April 2018.
- iii. Twenty-one Somali Diplomats undergoing 2nd Special Course at Foreign Service Institute (FSI), MEA, New Delhi, attended Study Visit on 21 May 2018.
- iv. Mr. David A Thirlby, Senior Programme Manager Asia, WFD along with one colleague attended a Meeting with the Joint Secretary of BPST on 29 May 2018.

These Study Visits (International) were attended by 48 participants.

(b) Study Visits (National)

- i. Fifty-five Students and Teachers Students of Punjab University Regional Centre, Ludhiana, on 2 April 2018.

- ii. Thirty-six Executives of GAIL (India) Limited, Noida, U.P., on 2 April 2018.
- iii. Forty-six Students of Govt. College of Women, Hisar, on 3 April 2018.
- iv. Thirty-two Students of Pandit Deendayal Petroleum University, Gandhinagar, Gujarat, on 5 April 2018.
- v. Sixty-eight Trainees of Indo-Tibetan Border Police Force on 5 April 2018.
- vi. Fifty Students of Atma Ram Sanatan Dharma College, University of Delhi, Delhi, on 5 April 2018.
- vii. Eighteen Students and Faculty of Mata Sundri College for Women, University of Delhi, on 9 April 2018.
- viii. Forty-seven Law Students of Janhit College of Law, Uttar Pradesh, on 10 April 2018.
- ix. Forty-eight Students of Delhi Metropolitan Education, NOIDA, U.P., on 11 April 2018.
- x. Forty-six Students of PGDAV College, University of Delhi, Delhi, on 11 April 2018.
- xi. Thirty-seven Officials attending Training at Indian Institute of Public Administration (IIPA), New Delhi, on 12 April 2018.
- xii. Thirty-seven Students of Department of Teacher Training & Non Formal Education, Faculty of Education, Jamia Millia Islamia, New Delhi, on 24 April 2018.
- xiii. Twenty-eight Students of K.V. Ranga Reddy Law College, Hyderabad, Telangana, on 25 April 2018.
- xiv. Twenty-eight Students of Shri Navalmal Firodia Law College, Pune, on 05 May 2018.
- xv. Thirty Officials of Directorate of Prosecution, Government Of Uttar Pradesh, on 10 May 2018.
- xvi. Fifty-eight Trainees of Indo-Tibetan Border Police Force, Sonipat, Haryana, on 23 May 2018.
- xvii. Thirty-two Students of the PVP College of Architecture, Pune, on 25 May 2018
- xviii. Fifty-eight Direct Recruit Assistant Section Officers (Group-I) from Institute of Secretariat Training & Management, New Delhi, on 31 May 2018.
- xix. Seventy-seven Direct Recruit Assistant Section Officers (Group-II) from Institute of Secretariat Training & Management, New Delhi, on 01 June 2018.
- xx. Eight Service Officers, undergoing an Orientation Programme at Defence Headquarters Training Institute (DHTI), New Delhi, on 01 June 2018.
- xxi. Seventy-eight Direct Recruit Assistant Section Officers (Group-III) from Institute of Secretariat Training & Management, New Delhi, on 06 June 2018.

- xxii. Eleven Direct Recruit Assistant Section Officers who have joined Service at Headquarters, undergoing Training Programme at DHTI, Ministry of Defence, New Delhi, on 06 June 2018.
- xxiii. Sixty-eight Direct Recruited Stenographers, undergoing a Training Programme at ISTM, Delhi, on 13 June 2018.
- xxiv. Seventeen Senior Executives of TATA Motors Limited, attending Training Programme at IIPA, New Delhi, attended Study Visit on 21 June 2018.
- xxv. Twenty Deputy Directors of Armed Force Headquarters Civil Services undergoing a professional Development Programme at DHTI, Ministry of Defence, New Delhi attended Study Visit on 21 June 2018.
- xxvi. Twenty-seven Assistant Section Officer of Organization Specific Programme for Indian Council of Agricultural Research undergoing Training at ISTM, Delhi, on 29 June 2018.

These 26 Study Visits (National) were attended by 1060 participants.

MEMBERS' REFERENCE SERVICE

Members' Reference Service caters to the information needs of Members of Parliament, primarily in connection with their day-to-day parliamentary work. The Service brings out Reference Notes and Legislative Notes on important issues and Bills pending before the House. During the period from 1 April to 30 June 2018, a total of 228 offline and 32 online references were received and disposed of. Publication, namely, "India: Some Facts" is under printing. Ten Reference Notes, on important topics for Monsoon Session, 2018 were prepared during this period.

PARLIAMENTARY AND CONSTITUTIONAL DEVELOPMENTS

(1 APRIL TO 30 JUNE 2018)

Events covered in this Feature are based primarily on reports appearing in the daily newspapers and internet sources, as such, the Lok Sabha Secretariat does not accept any responsibility for their accuracy, authenticity or veracity.

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INDIA

DEVELOPMENTS AT THE UNION

Cabinet Reshuffle: On 14 May, 2018, the Prime Minister, Shri Narendra Modi allocated additional charges of the Ministry of Finance and Corporate Affairs to the Minister of Railways, Shri Piyush Goyal, temporarily. The Minister of State for Youth Affairs and Sports, Shri Rajyavardhan Singh Rathore was given independent charge as the Minister of State for Information and Broadcasting and the Minister of State, Shri S.S. Ahluwalia was relieved of the charge of the Ministry of Drinking Water & Sanitation and was allocated the portfolio of the Minister of State for Electronics & Information Technology.

Elections to Rajya Sabha: Following is the state wise list of members elected to the Rajya Sabha in the biennial or bye-election during the period from 1 April to 30 June 2018.

Sl.No.	Name and Party affiliation & State	Date of Election	Date of Commencement of term	Date of taking oath
1.	Shri Prabhakar Reddy Vemireddy (Yuvajana Sramika Rythu Congress), Andhra Pradesh	15.3.2018	3.4.2018	5.4.2018
2.	Shri Kanakamedala Ravindra Kumar (Telugu Desam Party), Andhra Pradesh	15.3.2018	3.4.2018	3.4.2018
3.	Shri C.M. Ramesh (Telugu Desam Party), Andhra Pradesh	15.3.2018	3.4.2018	3.4.2018
4.	Shri Akhilesh Prasad Singh (Indian National Congress), Bihar	15.3.2018	3.4.2018	3.4.2018
5.	Shri Ahmad Ashfaq Karim (Rashtriya Janata Dal), Bihar	15.3.2018	3.4.2018	3.4.2018
6.	Shri Bashistha Narain Singh [Janata Dal (United)], Bihar	15.3.2018	3.4.2018	3.4.2018
7.	Shri Manoj Kumar Jha (Rashtriya Janata Dal), Bihar	15.3.2018	3.4.2018	3.4.2018
8.	Shri Mahendra Prasad (Janata Dal (United)), Bihar	15.3.2018	3.4.2018	3.4.2018

9.	Shri Ravi Shankar Prasad (Bharatiya Janata Party), Bihar	15.3.2018	3.4.2018	3.4.2018
10.	Ms. Saroj Pandey (Bharatiya Janata Party), Chhattisgarh	23.3.2018	3.4.2018	3.4.2018
11.	Shri Mansukh Mandaviya (Bharatiya Janata Party), Gujarat	15.3.2018	3.4.2018	3.4.2018
12.	Ms. Ameer Harshadray Yajnik (Indian National Congress), Gujarat	15.3.2018	3.4.2018	3.4.2018
13.	Shri Rathwa Naranbhai Jemlabhai (Indian National Congress), Gujarat	15.3.2018	3.4.2018	3.4.2018
14.	Shri Parshottam Rupala (Bharatiya Janata Party), Gujarat	15.3.2018	3.4.2018	3.4.2018
15.	Shri Devender Paul Vats (Bharatiya Janata Party), Haryana	15.3.2018	3.4.2018	3.4.2018
16.	Shri Jagat Prakash Nadda (Bharatiya Janata Party), Himachal Pradesh	15.3.2018	3.4.2018	3.4.2018
17.	Shri Samir Oraon (Bharatiya Janata Party) Jharkhand	23.3.2018	4.5.2018	4.5.2018
18.	Shri Dhiraj Prasad Sahu (Indian National Congress) Jharkhand	23.3.2018	4.5.2018	4.5.2018
19.	Shri Rajeev Chandrasekhar (Bharatiya Janata Party) Karnataka	23.3.2018	3.4.2018	3.4.2018
20.	Shri G.C. Chandrashekhar (Indian National Congress), Karnataka	23.3.2018	3.4.2018	4.4.2018
21.	Shri L. Hanumanthiah (Indian National Congress) Karnataka	23.3.2018	3.4.2018	4.4.2018
22.	Shri Syed Nasir Hussain (Indian National Congress) Karnataka	23.3.2018	3.4.2018	5.4.2018

23.	Shri Ajay Pratap Singh (Bharatiya Janata Party) Madhya Pradesh	15.3.2018	3.4.2018	3.4.2018
24.	Shri Kailash Soni (Bharatiya Janata Party) Madhya Pradesh	15.3.2018	3.4.2018	3.4.2018
25.	Shri Thaawarchand Gehlot (Bharatiya Janata Party) Madhya Pradesh	15.3.2018	3.4.2018	3.4.2018
26.	Shri Dharmendra Pradhan (Bharatiya Janata Party) Madhya Pradesh	15.3.2018	3.4.2018	3.4.2018
27.	Shri Rajmani Patel (Indian National Congress) Madhya Pradesh	15.3.2018	3.4.2018	3.4.2018
28.	Shri Kumar Ketkar (Indian National Congress) Maharashtra	15.3.2018	3.4.2018	3.4.2018
29.	Smt. Vandana Chavan (Nationalist Congress Party) Maharashtra	15.3.2018	3.4.2018	3.4.2018
30.	Shri Prakash Javadekar (Bharatiya Janata Party) Maharashtra	15.3.2018	3.4.2018	3.4.2018
31.	Shri Anil Desai (Shiv Sena) Maharashtra	15.3.2018	3.4.2018	3.4.2018
32.	Shri Narayan Rane (Bharatiya Janata Party) Maharashtra	15.3.2018	3.4.2018	3.4.2018
33.	Shri V. Muraleedharan (Bharatiya Janata Party) Maharashtra	15.3.2018	3.4.2018	3.4.2018
34.	Shri Achyutananda Samanta (Biju Janata Dal) Odisha	15.3.2018	4.4.2018	4.4.2018
35.	Shri Prashanta Nanda (Biju Janata Dal) Odisha	15.3.2018	4.4.2018	4.4.2018
36.	Shri Soumya R. Patnaik (Biju Janata Dal) Odisha	15.3.2018	4.4.2018	4.4.2018
37.	Shri Kirodi Lal Meena (Bharatiya Janata Party) Rajasthan	15.3.2018	4.4.2018	4.4.2018
38.	Shri Bhupender Yadav (Bharatiya Janata Party) Rajasthan	15.3.2018	4.4.2018	4.4.2018

39.	Shri Madanlal Saini (Bharatiya Janata Party) Rajasthan	15.3.2018	4.4.2018	4.4.2018
40.	Shri Joginipally Santosh Kumar (Telangana Rashtra Samithi) Telangana	23.3.2018	3.4.2018	4.4.2018
41.	Shri B. Lingaiah Yadav (Telangana Rashtra Samithi) Telangana	23.3.2018	3.4.2018	4.4.2018
42.	Shri Banda Prakash (Telangana Rashtra Samithi) Telangana	23.3.2018	3.4.2018	4.4.2018
43.	Shri Arun Jaitley (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	15.4.2018
44.	Shri Ashok Bajpai (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
45.	Shri Vijay Pal Singh Tomar (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
46.	Shri Sakaldeep Rajbhar (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
47.	Smt. Kanta Kardam (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
48.	Shri Anil Jain (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
49.	Shri Harnath Singh Yadav (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
50.	Shri G. V. L. Narasimha Rao (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
51.	Shri Anil Agrawal (Bharatiya Janata Party) Uttar Pradesh	23.3.2018	3.4.2018	3.4.2018
52.	Smt. Jaya Bachchan (Samajwadi Party) Uttar Pradesh	23.3.2018	3.4.2018	4.4.2018

53.	Shri Anil Baluni (Bharatiya Janata Party) Uttarakhand	15.3.2018	3.4.2018	3.4.2018
54.	Shri Abhishek Manu Singhvi (Indian National Congress) West Bengal	23.3.2018	3.4.2018	3.4.2018
55.	Shri Md. Nadimul Haque (All India Trinamool Congress) West Bengal	23.3.2018	3.4.2018	3.4.2018
56.	Shri Subhasish Chakraborty (All India Trinamool Congress) West Bengal	23.3.2018	3.4.2018	3.4.2018
57.	Shri Abir Ranjan Biswas (All India Trinamool Congress) West Bengal	23.3.2018	3.4.2018	3.4.2018
58.	Shri Santanu Sen (All India Trinamool Congress) West Bengal	23.3.2018	3.4.2018	3.4.2018

Resignation of Lok Sabha Members: On 6 April, 2018 following five Members of the Yuvajana Sramika Rythu Congress Party, resigned, viz. Sarvashri Mekapati Rajamohan Reddy, Y.S. Avinash Reddy, P.V. Midhun Reddy, Y.V. Subba Reddy and Vara Prasada Rao V., all from Andhra Pradesh and their resignation was accepted by the Speaker, Lok Sabha, Smt. Sumitra Mahajan with effect from 20 June, 2018.

On 18 May, 2018, Sarvashri B.S. Yeddyurappa and B. Sreeramulu, both Members of the Bhartiya Janata Party from Karnataka, resigned.

On 21 May, 2018, Shri C.S. Puttaraju, member of the Janata Dal (Secular) from Karnataka, resigned.

Lok Sabha Bye-election: The following persons were declared elected on 31 May, 2018, in the Lok Sabha bye-election held on 28 May, 2018:-

Sarvashri Madhukar Kukde of the Nationalist Congress Party and Rajendra Gavit of the Bharatiya Janata Party were declared elected from Bhandara-Gondiya and Palghar Lok Sabha Constituencies of Maharashtra, respectively.

Shri Tokheho Yepthomi of the Nationalist Democratic Progressive Party was declared elected from Nagaland Lok Sabha Constituency.

Smt. Tabassum Hasan of the Rashtriya Lok Dal was declared elected from Kairana Lok Sabha seat of Uttar Pradesh.

BIHAR

Assembly Bye-election Result: On 31 May, 2018, Shri Shahnawaz Alam of the Rashtriya Janata Dal from Jokihat Assembly seat was declared elected in the bye-election held on 28 May, 2018.

JAMMU AND KASHMIR

Resignation of Ministers: On 13 April, 2018, the Minister of Industries and Commerce, Shri Chandar Prakash Ganga and the Minister of Forest, Ecology & Environment, Choudhary Lal Singh, resigned from the Ministry.

Resignation of Deputy Chief Minister: On 29 April, 2018, the Deputy Chief Minister, Shri Nirmal Singh, resigned.

New Deputy Chief Minister: On 30 April, 2018, Shri Kavinder Gupta was sworn in as the Deputy Minister.

Cabinet Expansion: On 30 April, 2018, the Government inducted seven new Ministers in the Cabinet viz. Sarvashri Kavinder Gupta, Satpal Sharma, Rajiv Jasrotia, Devinder Kumar Manyal, Shakti Parihar, Mohammad Khalil Band and Mohammad Ashraf Mir. The Minister of State for Transport, Shri Sunil Sharma was elevated to the rank of Cabinet. The Government dropped three Ministers viz. Sarvashri Nirmal Singh, Bali Bhagat and Smt. Priya Sethi.

Resignation of Chief Minister: On 19 June, 2018, Ms. Mehbooba Mufti resigned as Chief Minister after the Bharatiya Janata Party withdrew support.

Governor's Rule: On 20 June, 2018, the President of India, Shri Ram Nath Kovind approved the imposition of Governor's Rule with immediate effect.

JHARKHAND

Assembly Bye-election Result: On 31 May, 2018, Smt. Babita Devi and Smt. Seema Mahto of the Jharkhand Mukti Morcha were declared elected from Gomia and Silli Assembly Constituencies, respectively, in the bye-election held on 28 May, 2018.

KARNATAKA

Assembly Election Results: The election for 222 out of 224 seats of Karnataka Legislative Assembly was held on 12 May, 2018. The results were announced on 15 May, 2018. The party position following the election was as follows:- Bharatiya Janata Party-104; Indian National Congress-78; Janata Dal (Secular)-38; and Others-2. The election for the Rajarajeshwari Nagar and Jayanagar Assembly Constituencies was postponed.

The election for the Rajarajeshwari Nagar and Jayanagar, two remaining assembly seats were held on 28 May and 11 June, 2018, respectively. Shri Munirathna and Smt. Sowmya Reddy

of the Indian National Congress were declared elected on 31 May and 13 June, 2018, respectively.

Political Development: On 17 May, 2018, Shri B.S. Yedyurappa of the Bharatiya Janata Party was sworn in as the Chief Minister of Karnataka.

On 18 May, 2018, the Supreme Court, ordered a floor test in the Karnataka Assembly to be held on 19 May, 2018, reducing the 15 days window given by the Governor, Shri Vajubhai Vala.

On 19 May, 2018, Shri B.S. Yedyurappa resigned before facing the trust vote.

On 23 May, 2018, Shri H.D. Kumaraswamy was sworn in as the Chief Minister of Karnataka.

On 25 May, 2018, the Indian National Congress and the Janata Dal (Secular) coalition Government won the confidence vote in the State Legislative Assembly.

New Speaker: On 25 May, 2018, Shri K.R. Ramesh Kumar was elected as the Speaker of the Karnataka Legislative Assembly.

Oath of New Cabinet Ministers: On 6 June, 2018, the Governor, Shri Vajubhai Vala, administered oath of office and secrecy to twenty five newly-inducted Ministers.

KERALA

Assembly Bye-election Result: On 31 May, 2018, Shri Saji Cherian of the Communist Party of India (Marxist) from Chengannur Assembly seat was declared elected in the bye-election held on 28 May, 2018.

MADHYA PRADESH

New Governor: On 15 May, 2018, Shri Om Prakash Kohli, the Governor of Gujarat, was sworn in as the acting Governor of Madhya Pradesh.

MAHARASHTRA

Assembly Bye-election Result: On 31 May, 2018, Shri Vishwajeet P. Kadam of the Indian National Congress from Palus Kadegaon Assembly seat was declared elected in the bye-election held on 28 May, 2018.

MANIPUR

Acting Governor: On 27 April 2018, Prof. Jagdish Mukhi, the Governor of Assam, was sworn in as the acting Governor of Manipur in the absence of Dr. Najma Heptulla.

MEGHALAYA

Assembly Bye-election Result: On 1 May, 2018, Shri Marcuse Marak of the National People's Party from Williamnagar Assembly Constituency was declared elected in the election held on 27, April, 2018.

MIZORAM

New Governor: On 29 May, 2018, Shri Kummanam Rajasekharan was sworn in as the Governor of Mizoram.

ODISHA

New Governor: On 29 May, 2018, Shri Ganeshi Lal was sworn in as the Governor of Odisha.

PUNJAB

Assembly Bye-election Result: On 31 May, 2018, Shri Hardev Singh Ladi of the Indian National Congress from Shahkot Assembly seat was declared elected in the bye-election held on 28 May, 2018.

Reshuffle of Cabinet: On 21 April, 2018, the Chief Minister, Captain Amrinder Singh effected a reshuffle in his cabinet by inducting nine new Ministers in the Cabinet, viz., Sarvashri Om Prakash Soni, Bharat Bhushan Ashu, Rana Gurmit Sodhi, Sukhjinder Singh Randhawa, Gurpreet Singh Kangar, Sukhbinder Singh Sarkaria, Balbir Singh Sidhu, Vijay Inder Singla and Sunder Sham Arora. The Chief Minister also elevated two ministers to the rank of Cabinet Ministers, viz., Smt. Aruna Chaudhary and Smt. Razia Sultana.

TRIPURA

Acting Governor: On 7 June, 2018, Shri Keshari Nath Tripathi, the Governor of West Bengal, was sworn in as the acting Governor of Tripura in the absence of Shri Tathagata Roy.

UTTAR PRADESH

Assembly Bye-election Result: On 31 May, 2018, Shri Naimul Hasan of the Samajwadi Party from Noorpur Assembly seat was declared elected in the bye-election held on 28 May, 2018.

UTTARAKHAND

Assembly Bye-election Result: On 31 May, 2018, Smt. Munni Devi Shah of the Bharatiya Janata Party from Tharali Assembly seat was declared elected in the bye-election held on 28 May, 2018.

WEST BENGAL

Assembly Bye-election Result: On 31 May, 2018, Shri Dulal Das of the All India Trinamool Congress Party from Maheshtala Assembly seat was declared elected in the bye-election held on 28 May, 2018.

Cabinet Reshuffle: On 5 June, 2018, the Chief Minister, Ms. Mamata Banerjee dropped three Ministers from the Cabinet, viz. the Minister for Backward Class Welfare, Shri Churamani Mahato; the Minister of Tribal Development, Shri James Kujur; and Shri Abani Joardar, who did not hold a portfolio.

On 6 June, 2018, the Chief Minister took charge of the Department of Tribal Development; the former Minister of Public Health Engineering, Shri Subrata Mukherjee was allocated the Department of Water Resources Investigation & Development; the Minister of Labour, Law and Judicial Affairs, Shri Moloy Ghatak was allocated the Department of Public Health Engineering; the Department of Environment was given to the Minister of Transport, Shri Suwendu Adhikari; the former Irrigation and Waterways Minister, Shri Rajib Banerjee was allocated the Department of Backward Class Welfare; the Department of Irrigation and Waterways was allocated to Shri Soumen Kumar Mahapatra; and the Minister for Health and Family Welfare, Smt. Chandrima Bhattacharya was given independent charge of Personnel and Administrative Reforms and e-governance, Smt. Bhattacharya was also given the Departments of Refugee Relief and Rehabilitation and Tribal Development.

EVENTS ABROAD

ARMENIA

New President: On 9 April, 2018, Mr. Armen Sarkisian was sworn in as the new President.

Resignation of Prime Minister: On 23 April, 2018, the Prime Minister, Mr. Serzh Sargsyan resigned from the post.

AZERBAIJAN

President Re-elected: On 18 April, 2018, the President, Mr. Ilham Aliyev was sworn in as the President for the fourth term.

BARBADOS

New Prime Minister: On 25 May, 2018, Ms. Mia Mottley was sworn in as the first female Prime Minister.

CATALONIA

New President: On 17 May, 2018, Mr. Quim Torra was sworn in as the new President.

COSTA RICA

New President: On 8 May, 2018, Mr. Carlos Alvarado was sworn in as the new President.

CUBA

Resignation of President: On 19 April, 2018, the President, Mr. Raul Castro resigned from his post.

New President: On 19 April, 2018, Mr. Miguel Diaz-Canel was sworn in as the new President.

EAST TIMOR

New Prime Minister: On 22 June, 2018, Mr. Jose Maria de Vasconcelos was sworn in as the new Prime Minister.

EGYPT

President Re-elected: On 2 June, 2018, the President, Mr. Abdel Fattah el-Sisi was sworn in as the President for the second term.

ETHIOPIA

New Prime Minister: On 2 April, 2018, Mr. Abiye Ahmed was sworn in as the new Prime Minister.

HUNGARY

Prime Minister Re-elected: On 8 May, 2018, Mr. Viktor Orban was sworn in as the Prime Minister for the third term.

ITALY

New Prime Minister: On 31 May, 2018, Mr. Giuseppe Conte was sworn in as the new Prime Minister.

JORDAN

Resignation of Prime Minister: On 4 June, 2018, the Prime Minister, Mr. Hani Mulki resigned from the post.

New Prime Minister: On 14 June, 2018, Mr. Omar al-Razzaz was sworn in as the new Prime Minister.

MALAYSIA

New Prime Minister: On 10 May, 2018, Mr. Mahathir Mohamad was sworn in as the new Prime Minister.

MONTENEGRO

New President: On 20 May, 2018, Mr. Milo Djukanovic was sworn in as the new President.

SIERRA LEONE

New President: On 4 April, 2018, Mr. Julius Maada Bio was sworn in as the new President.

SPAIN

New Prime Minister: On 2 June, 2018, Mr. Pedro Sanchez was sworn in as the new Prime Minister.

VENEZUELA

New President: On 24 May, 2018, Mr. Nicolas Maduro was sworn in as the new President.

STATE LEGISLATURES

KERELA LEGISLATIVE ASSEMBLY*

(Tenth Session)

The Tenth Session of the Fourteenth Kerala Legislative Assembly commenced on 26 February, 2018 and was adjourned *sine die* on 4 April, 2018. There were 13 sittings in all.

Financial Business: On 2 February, 2018, the Minister of Finance, Shri T.M. Thomas Isaac presented the Annual Budget for the financial year 2018-19 to the House.

Legislative Business: During the Session Thirteen Bills were introduced, considered and passed.

(Eleventh Session)

The Eleventh Session of the Fourteenth Kerala Legislative Assembly commenced on 4 June, 2018 and was adjourned *sine die* on 25 June, 2018. There were 12 sittings in all.

Legislative Business: During the Session Fifteen Bills were introduced, considered and passed.

* Material contributed by the Kerala Legislative Assembly Secretariat

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APPENDIX – I**STATEMENT SHOWING WORK TRANSACTED BY THE COMMITTEES OF LOK SABHA
DURING 1 APRIL TO 30 JUNE 2018****WORKING OF PARLIAMENTARY COMMITTEES**

Sl. No.	Name of the Committee	No. of sittings held from 1 April to 30 June	No. of Reports presented
1	2	3	4
i)	Business Advisory Committee	-	-
ii)	Committee on Absence of Members from the Sittings of the House	-	1
iii)	Committee on Empowerment of women	3	-
iv)	Committee on Estimates	5	-
v)	Committee on Ethics	-	-
vi)	Committee on Government Assurances	2	-
vii)	Committee on Member of Parliament Local Area Development Scheme (MPLADS)	1	-
viii)	Committee on Papers Laid on the Table	4	-
ix)	Committee on Petitions	1	-
x)	Committee on Private Members' Bills and Resolutions	-	-
xi)	Committee of Privileges	-	-
xii)	Committee on Public Accounts	14	-
xiii)	Committee on Public Undertakings	6	-
xiv)	Committee on Subordinate Legislation	5	-
xv)	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	5	-
xvi)	General Purposes Committee	-	-
xvii)	House Committee (a) Accommodation Sub-Committee (b) Sub-Committee on Amenities	-	-
xviii)	Library Committee	-	-
xix)	Railway Convention Committee	2	-
xx)	Rules Committee	-	-

JOINT/SELECT COMMITTEE

1	2		
i)	Joint Committee on Offices of Profit	2	-

ii)	Joint Committee on Salaries and Allowances of Members of Parliament	-	-
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DEPARTMENTALLY RELATED STANDING COMMITTEES

i)	Committee on Agriculture	6	1
ii)	Committee on Chemicals and Fertilizers	3	-
iii)	Committee on Coal & Steel	1	-
iv)	Committee on Defence	-	-
v)	Committee on Energy	2	-
vi)	Committee on External Affairs	3	-
vii)	Committee on Finance	6	-
viii)	Committee on Food, Consumer Affairs and Public Distribution	-	-
ix)	Committee on Information Technology	4	-
x)	Committee on Labour	9	-
xi)	Committee on Petroleum & Natural Gas	3	-
xii)	Committee on Railways	3	-
xiii)	Committee on Rural Development	3	-
xiv)	Committee on Social Justice & Empowerment	4	-
xv)	Committee on Urban Development	1	-
xvi)	Committee on Water Resources	3	-

APPENDIX - II

**STATEMENT SHOWING THE WORK TRANSACTED BY THE COMMITTEES OF RAJYA
SABHA DURING 1 APRIL TO 30 JUNE**

WORKING OF PARLIAMENTARY COMMITTEES

Name of Committee	No. of Meetings held between 1 April to 30 June 2018	No. of Reports presented during the period
(i) Business Advisory Committee	Nil	Nil
(ii) Committee of Privileges	Nil	Nil
(iii) Committee on Ethics	1	Nil
(iv) Committee on Government Assurances	Nil	Nil
(v) Committee on Member of Parliament Local Area Development Scheme	Nil	Nil
(vi) Committee on Papers Laid on the Table	3	Nil
(vii) Committee on Petitions	1	Nil
(viii) Committee on Provision of Computer Equipment to Members of Rajya Sabha	Nil	Nil
(ix) Committee on Rules	Nil	Nil
(x) Committee on Subordinate Legislation	2	Nil
(xi) General Purposes Committee	Nil	Nil
(xii) House Committee	Nil	Nil
DEPARTMENT RELATED STANDING COMMITTEES		
(i) Commerce	4	1
(ii) Health and Family Welfare	2	Nil
(iii) Home Affairs	3	2
(iv) Human Resource Development	4	6
(v) Industry	6	Nil
(vi) Personnel, Public Grievances, Law and Justice	3	Nil
(vii) Science and Technology, Environment and Forests	3	Nil
(viii) Transport, Tourism and Culture	5	5

APPENDIX - III

STATEMENT SHOWING THE ACTIVITIES OF THE LEGISLATURES OF THE STATES AND UNION TERRITORIES
DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2018

Legislatures	Duration	Sittings	Govt. Bills [Introduced (passed)]	Private Bills [Introduced (passed)]	Starred Questions [Received (admitted)]	Unstarred Questions [Received (admitted)]	Short Notice Questions [Received (admitted)]
1	2	3	4	5	6	7	8
Andhra Pradesh L.A.**	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-
Arunachal Pradesh L.A.	-	-	11(10)	-	-	-	-
Assam L.A.*	-	-	-	-	-	-	-
Bihar L.A.	-	-	1(1)	-	-	-	-
Bihar L.C.**	-	-	-	-	-	-	-
Chhattisgarh L.A.*	-	-	-	-	-	-	-
Goa L.A.**	-	-	-	-	-	-	-
Gujarat L.A.	-	-	-	-	-	1365(887)	-
Haryana L.A.*	-	-	-	-	-	-	-
Himachal Pradesh L.A.*	-	-	-	-	-	-	-
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-
Jharkhand L.A.*	-	-	-	-	-	-	-
Karnataka L.A.	19.5.2018 to 19.5.2018 & 25.5.2018 to 25.5.2018	1+1	-	-	-	-	-
Karnataka L.C.*	-	-	-	-	-	-	-
Kerala L.A.	26.2.2018 to 4.4.2018 & 4.6.2018 to 25.6.2018	13+12	13(13)+15(15)	-	7184(5970)+ 3483(3050)	4852(5953)+ 3213(3964)	3(1)+2
Madhya Pradesh L.A.	25.6.2018 to 26.6.2018	2	18(18)	-	700(653)	676(631)	-
Maharashtra L.A.*	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

* Information received from the State/Union Territory Legislature contained Nil Report

* Information received from the State/Union Territory Legislature contained Nil Report

Maharashtra L.C.*	-	-	-	-	-	-	-
Manipur L.A.*	-	-	-	-	-	-	-
Meghalaya L.A.	16.3.2018 to 20.4.2018	17	6(6)	-	189(180)	4(4)	-
Mizoram L.A.**	-	-	-	-	-	-	-
Nagaland L.A.*	-	-	-	-	-	-	-
Odisha L.A.	20.3.2018 to 1.5.2018	26	5(5)	-	2126(1754)	3076(3780)	2
Punjab L.A.	-	-	-	-	15	-	-
Rajasthan L.A.*	-	-	-	-	-	-	-
Sikkim L.A.	8.6.2018 to 9.6.2018	2	8(8)	-	-	-	-
Tamil Nadu L.A.	29.5.2018 to 9.7.2018	23	28(28)	-	(720)	(2518)	14(14)
Telangana L.A.*	-	-	-	-	-	-	-
Telangana L.C.*	-	-	-	-	-	-	-
Tripura L.A.**	-	-	-	-	-	-	-
Uttar Pradesh L.A.	-	-	-	-	920(344)	744(375)	46
Uttar Pradesh L.C.**	-	-	-	-	-	-	-
Uttarakhand L.A.*	-	-	-	-	-	-	-
West Bengal L.A.*	-	-	-	-	-	-	-
UNION TERRITORIES							
Delhi L.A.	6.6.2018 to 11.6.2018	4	-	-	60	170	-
Puducherry L.A.**	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

APPENDIX III (Contd.)

COMMITTEES AT WORK/ NUMBER OF SITTINGS HELD AND NUMBER OF REPORTS PRESENTED
DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2018

	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Andhra Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	2	-	3	-	-	1	3	3	1	2	-	-	2	-	-	8(a)
Bihar L.A.	-	15(3)	14	10	14	10	12	26	13	-	10	10	39	-	-	133(b)
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.	-	-	-	-	-	3	1	-	2	-	-	-	3	-	-	3(c)
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	-	2	-	-	-	4	1	3	5	-	2	-	15	-	-	9(d)
Haryana L.A.	-	10	12	-	8	15	12	18	17	-	2	-	19	1	-	36(e)
Himachal Pradesh L.A.	-	-	-	-	4	8	4	-	8	-	-	-	8	1	-	26(f)
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	-	-	8	-	-	8	8	-	10	7	-	-	7	-	-	84(g)
Karnataka L.A.	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-
Karnataka L.C.	-	-	-	-	1	-	-	-	-	-	2	-	-	-	-	-
Kerala L.A.	1(1)	1	4(1)	3(2)	(1)	4(13)	2(3)	5	3(5)	-	2	1	3(12)	2(2)	-	92(47)(h)
Madhya Pradesh L.A.	1(1)	3(14)	2(6)	-	3(2)	5(19)	3(2)	-	4(2)	-	4	-	3(79)	-	-	22(22)(i)

** Information not received from State/Union Territory Legislature

	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Maharashtra L.A.	1	14	5	-	2	18	5	15	10	-	-	-	22	-	-	53 ^(l)
Maharashtra L.C.	-	2	9	-	6	18	5	15	10	-	-	-	22	-	-	53 ^(k)
Manipur L.A.	-	2	-	-	-	-	-	1	-	-	-	-	5	-	-	3 ^(l)
Meghalaya L.A.	1	-	-	-	4	1	-	-	-	-	-	-	3	1	-	-
Mizoram L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.	-	(3)	1	-	1	1	1	-	-	-	-	1	1	-	-	-
Odisha L.A.	3 ⁽³⁾	1	6	-	-	3	3	2	5	-	1	7	2	-	-	56 ^{(34)(m)}
Punjab L.A.	-	10	11	-	5	4	7	10	6	-	4	3	4	-	-	20 ⁽ⁿ⁾
Rajasthan L.A.	-	20	15	-	13	24	19	37	29	-	3	9	18	-	-	112 ^(o)
Sikkim L.A.	-	1	-	-	1	-	-	-	1	-	3	2	1	1	-	-
Tamil Nadu L.A.	1	2 ⁽⁸⁾	(2)	-	-	3 ⁽²⁾	-	-	7 ⁽⁵⁾	-	2	-	14 ⁽³⁾	-	-	1 ^(p)
Telangana L.A.	-	2	-	-	-	-	-	2	-	-	-	-	3	-	-	-
Telangana L.C.	-	2	1	-	1	-	-	-	-	-	-	-	-	-	-	3 ^(q)
Tripura L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.A.	-	18	16	-	-	16	3 ⁽¹⁾	11	6	-	-	1	18	2	-	24 ^(r)
Uttar Pradesh L.C.	-	5	3	-	15	-	-	-	-	-	-	-	-	19	-	49 ^(s)
Uttarakhand L.A.	-	3	-	-	-	5	1	-	2	-	1	-	2	-	2	-
West Bengal L.A.	-	12	10	-	6	11	13	-	10	-	12	6	8	-	-	342 ^(t)
UNION TERRITORIES																
Delhi L.A.	-	1	5	1	2	2	-	2	1	2	-	-	2	-	-	14 ^(u)
Puducherry L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

- (a) OBC & MOBC-2, Local Fund Committee-2, Employment Review Committee-1(1), and Act Implementation-3
- (b) Agricultural Industries Development Committee-11, Bihar Heritage Development Committee-19, Ethics Committee-11, Internal Resources Committee-14, Nivedan Committee-15, Minority Welfare Committee-11, Question & Calling Attention Committee-11, Tourism Industry Committee-11, Women and Child Welfare Committee-10, Zero Hour Committee-10, and Zila Parishad & Panchayati Raj Committee-10
- (c) Question & Reference Committee-3
- (d) Members pay & Allowance Rules Committee-1, Panchayati Raj Committee-5, Welfare of Socially and Educationally Backward Classes Committee-2, and Papers Laid on the Table Committee-1
- (e) Committee on Local Bodies & Panchayati Raj Institution-15, Committee on Public Health, Irrigation, Power & PWD-9, and the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services-12
- (f) Welfare Committee-8, e-Governance-cum-General Purpose Committee-2, Public Administration Committee-4, Human Development Committee-4, General Development Committee-4, and Rural Planning Committee-4
- (g) Government Assurances and House Committee-6, Internal Resource Revenue and Central Aid Committee-6, Environment and Pollution Control Committee-8, Women Welfare and Children Development Committee-8, Scheduled Caste, Scheduled Tribe, Minority, Backward Class, Weaker Section Committee-8, Nivedan Zero Hour and Private Members Resolution Committee-8, Ethics and M.L.A. Fund Monitoring Committee-10, Library Development, Youth, Culture, Sport and Tourism Committee-9, Zila Parishad and Panchayati Raj Committee-7, and Question and Call Attention and Implementation of Unstable Question Committee-14
- (h) Committee on the Welfare of Senior Citizens-2, Committee on Environment-4(5), Committee on Papers Laid on the Table-1, Committee on the Welfare of Backward Class Communities-3(3), Committee on Committee on the Welfare of Women, Children & Physically Handicapped-2(1), Committee on the Welfare of Fishermen and Allied Workers-2(1), Committee on the Welfare of Youth and Youth Affairs-2, Committee on Official Language-2(1), Committee on Local Fund Accounts-3(8), Committee on the Welfare of Non-Resident Keralites-2(2) and Subject Committees-69(26)
- (i) Library, Research and Reference Committee-3, Question and Reference Committees-5(9), Committee on Welfare of Women and Children-4(5), Agriculture Development Committee-7(3), and Committee on Local Bodies and Panchayat Raj Accounts Committee-1
- (j) Committee on Welfare of Vimukta Jatis & Nomadic Tribes (VJNT)-12, Committee on Employment Guarantee Scheme-3, Panchayati Raj-18, Committee on Right and Welfare of Women-9, Committee on Welfare of Other Backward Classes-7, Committee on Inspection on Private Charity Hospitals-2, and Marathi Language Committee-2
- (k) Committee on Welfare of Women and Children-1, and Hill Areas Committee-2
- (l) Public Accounts, Sub-Committee(1)-2, Public Accounts, Sub-Committee-(IV)-2, Standing Committee-I-5(4), Standing Committee-II-3(3), Standing Committee-III-4(4), Standing Committee-IV-6(5), Standing Committee-V-2(2), Standing Committee-VI-5(3), Standing Committee-VII-2(5), Standing Committee-VIII-7(4), Standing Committee-IX-2(2), Standing Committee-X-2(2), House Committee on Environment-1, House Committee on Power Generation-1, House Committee on Women and Child Welfare-2, House Committee on Linguistic-1, House Committee on Boundary Dispute-1, Submission Committee-5, and House Committee on Ethics-3
- (m) Committee on Papers Laid/to be Laid on the Table of the House-5, Committee on Questions & References-9, Committee on Local Bodies & Panchayati Raj Institutions-6
- (n) Committee on Welfare of Women & Child-15, Question & Reference Committee-13, Committee on Welfare of Backward Class-20, Committee on Welfare of Minorities-22, Committee on Local Bodies and Panchayati Raj Institution -22, Committee on Environment-20
- (o) Committee on Papers Laid on the Table-1
- (p) House Committee to Enquire into Illegal Sale/Occupation of Government Lands-1
- (q) Committee on Welfare of Backward Classes-3
- (r) Committee on Parliamentary Research Reference & Studies-1, Ethics Committee-1, Committee Relating to Examination of Audit Reports of the Local Bodies of the State-14, Joint Committee Relating to Women & Child Welfare-6, Panchayati Raj Committee-2

(s) Committee on Question & Reference-8, Committee on Financial & Administrative Delayed-3, Committee on Enquiry of Housing Complaints of U.P. Legislature-4, Parliamentary & Social Welfare Committee-4, Committee on Control of Irregularities in Development Authorities, Housing Board, Jila Panchayats & Municipal Corporation-8, Committee on Enquiry of Provincial Electricity Arrangement-5, Committee on Regulation Review-13, and Vidhai Samadhikar Samiti-4

(t) Committee on Bidhayak Elaka Unnayan Prakaalpa-11, Committee on Papers Laid on the Table-13, Committee on the Entitlements of the Members-1, Committee on Affairs of Women and Children-12, Committee on Reforms and Functioning of the Committee System-12, Standing Committee on Agriculture, Agricultural Marketing and Food Processing Industries & Horticulture-14, Standing Committee on Industry, Commerce and Enterprises-12, Standing Committee on Fisheries and Animal Resource Development-11, Standing Committee on Higher Education-6, Standing Committee on School Education-12, Standing Committee on Environment, Forests and Tourism-12, Standing Committee on Finance and Planning-11, Standing Committee on Food & Supplies-11, Standing Committee on Health and Family Welfare-11, Standing Committee on Home, Personnel & Administrative Reforms, Correctional Administration, Law and Judicial-12, Standing Committee on Housing, Fire & Emergency Services & Disaster Management-13, Standing Committee on Information & Cultural Affairs and Youth Services and Sports-11, Standing Committee on Irrigation & Waterways and Water Investigation & Development-12, Standing Committee on Labour-11, Standing Committee on Urban Development and Municipal Affairs Development-11, Standing Committee on Panchayats & Rural Development and Sundarban Affairs-7, Standing Committee on Power & Non-Conventional Energy Sources-10, Standing Committee on Public Works and Public Health Engineering-13, Standing Committee on Information Technology and Technical Education-12, Standing Committee on Self Help Group and Self Employment-12, Standing Committee on Women & Child Development and Social Welfare-12, Standing Committee on Transport-13, Standing Committee on Backward Classes Welfare-10, Standing Committee on Minority Affairs-12, Standing Committee on Land and Land Reforms-11, and Standing Committee on Co-operation & Consumer Affairs-11

(u) Question & Reference Committee-10, Committee on Environment-1, Committee on Member Salary & Allowance-1

APPENDIX – IV

**LIST OF BILLS PASSED BY THE HOUSES OF PARLIAMENT AND
ASSENTED TO BY THE PRESIDENT
DURING THE PERIOD 1 APRIL TO 30 JUNE 2018**

NIL

APPENDIX-V

LIST OF BILLS PASSED BY THE LEGISLATURES OF THE STATES AND THE UNION TERRITORIES DURING THE PERIOD 1 APRIL TO 30 JUNE 2018

BIHAR

1. *Bihar Rajya Vishwavidyalaya Sewa Aayog (Sanshodhan) Vidheyak, 2018*

KERALA

1. The Kerala Appropriation Bill, 2018
2. The Kerala Appropriation (No.II) Bill, 2018
3. The Kerala Finance Bill, 2018
4. The Kerala Finance (No.II) Bill, 2018
5. The Payment of Salaries and Allowances (Amendment) Bill, 2018
6. The Kerala Payment of Pension to Members of Legislature (Amendment) Bill, 2018
7. The Kerala Co-operative Societies (Amendment) Bill, 2018
8. The Kerala Road Safety Authority (Amendment) Bill, 2018
9. The Kerala Fiscal Responsibility (Amendment) Bill, 2018
10. The Kerala Investment Promotion and Facilitation Bill, 2018
11. The Kerala Investment Promotion and Facilitation (No.2) Bill, 2018
12. The Kerala Professional Colleges (Regularisation of Admission in Medical Colleges) Bill, 2018
13. The Madras Hindu Religious and Charitable Endowments (Amendment) Bill, 2018
14. The Kerala Municipality (Amendment) Bill, 2018
15. The Kerala Panchayat Raj (Amendment) Bill, 2018
16. The Kerala Municipality (Second Amendment) Bill, 2018
17. The Kerala Panchayat Raj (Second Amendment) Bill, 2018
18. Sree Sankaracharya University of Sanskrit (Amendment) Bill, 2018
19. The Kerala High Court (Amendment) Bill, 2018
20. The Kerala University (Amendment) Bill, 2018
21. The Kerala University (Alternate Arrangement Temporarily of Senate and Syndicate) Bill, 2018
22. The Travancore-Cochin Hindu Religious Institutions (Amendment) Bill, 2018
23. The Abkari (Amendment) Bill, 2018
24. The Kerala Irrigation and Water Conservation (Amendment) Bill, 2018
25. The A.P.J. Abdul Kalam Technological University (Amendment) Bill, 2018
26. The Kerala State Higher Education Council (Amendment) Bill, 2018
27. The Kerala Conservation of Paddy Land and Wet Land (Amendment) Bill, 2018
28. The Appropriation (No.3) Bill, 2018

MADHYA PRADESH

1. *Madhya Pradesh Rashtriya Vidhi Sansthan Vishwavidyalaya Vidheyak, 2018*
2. *Madhya Pradesh Rajya Uchcha Shiksha Parishad Vidheyak, 2018*
3. *Madhya Pradesh Niji Vishwavidyalaya (Sthapna evam Sanchalan) Sanshodhan Vidheyak, 2018*
4. *Madhya Pradesh Gramo mein ki Dakhalrahit Bhumi (Vishesh Upbandh) Sanshodhan Vidheyak, 2018*
5. *Madhya Pradesh Karadhan (Sanshodhan) Vidheyak, 2018*
6. *Madhya Pradesh Vidhan Sabha Sachivalaya Seva (Sanshodhan) Vidheyak, 2018*
7. *Madhya Pradesh Vrittikar (Sanshodhan) Vidheyak, 2018*
8. *Madhya Pradesh VAT (Sanshodhan) Vidheyak, 2018*
9. *Madhya Pradesh Dharmshastra Rashtriya Vidhi Vishwavidyalaya Vidheyak, 2018*
10. *Madhya Pradesh Shaskiya Sevak (Adhivarshiki Aayu) Sanshodhan Vidheyak, 2018*
11. *Madhya Pradesh Panchayat Raj evam Gram Swaraj (Sanshodhan) Vidheyak, 2018*
12. *Madhya Pradesh Bhikshavritti Nivaran (Sanshodhan) Vidheyak, 2018*
13. *Madhya Pradesh Ladali Lakshmi (Balika Protsahan) Vidheyak, 2018*
14. *Madhya Pradesh Nagar Palika Vidhi (Sanshodhan) Vidheyak, 2018*
15. *Madhya Pradesh Nagar Palika Vidhi (Dwitiya Sanshodhan) Vidheyak, 2018*
16. *Madhya Pradesh Loktantra Senani Samman Vidheyak, 2018*
17. *Madhya Pradesh Bhu-Rajaswa Samhita (Sanshodhan) Vidheyak, 2018*
18. *Madhya Pradesh Viniyog (Kramank-4) Vidheyak, 2018*

MEGHALAYA

1. The Meghalaya State Higher Education Council Bill, 2018
2. The University of Technology and Management (Amendment) Bill, 2018
3. The Meghalaya Police (Amendment) Bill, 2018
4. The Meghalaya Appropriation (No.I) Bill, 2018
5. The Meghalaya Appropriation (No.II) Bill, 2018
6. The Meghalaya Appropriation (Vote-on-Account) Bill, 2018

ODISHA

1. The Odisha Shops and Commercial Establishment (Amendment) Bill, 2018
2. The Odisha Official Language (Amendment) Bill, 2018
3. The Odisha Legislative Assembly Speaker Salary and Allowances (Amendment) Bill, 2018
4. The Odisha Legislative Assembly Deputy Speaker Salary and Allowances (Amendment) Bill, 2018
5. The Odisha Appropriation Bill, 2018

SIKKIM

1. The Sikkim Ministers, Speaker, Deputy Speaker and Members of Sikkim Legislative Assembly (Salaries and Allowances) Amendment Bill, 2018
2. The Sikkim Legislative Assembly Members (Payment of Pension and Medical Allowances) Amendment Bill, 2018
3. The Sikkim Essential Services Maintenance (Amendment) Bill, 2018
4. The Sikkim Regulation of Transfer of Land (Amendment) Bill, 2018
5. The Sikkim Panchayat (Amendment) Bill, 2018
6. The Sikkim National Law University (Amendment) Bill, 2018
7. The Sikkim Regulation of Societies, Associations and Other Voluntary Organizations (Amendment) Bill, 2018
8. The Sikkim Greenfield Airport, Pakyong (Settlement of Claims for Loss and Damages) Bill, 2018

TAMIL NADU

1. The Tamil Nadu Agricultural University (Amendment) Bill, 2018
2. The Tamil Nadu Industrial Establishments (National Festival and Special Holidays) Amendment Bill, 2018
3. The Factories (Tamil Nadu Amendment) Bill, 2018
4. The Tamil Nadu Forest (Amendment) Bill, 2018
5. The Tamil Nadu Agricultural Service Co-operative Societies (Appointment of Special Officers) Repeal Bill, 2018
6. The Chennai City Municipal Corporation (Amendment) Bill, 2018
7. The Tamil Nadu Agricultural Produce Marketing (Regulation) Amendment Bill, 2018
8. The Tamil Nadu Shops and Establishments (Amendment) Bill, 2018
9. The Tamil Nadu Municipal Laws (Fourth Amendment) Bill, 2018
10. The Tamil Nadu Panchayats (Second Amendment) Bill, 2018
11. The Tamil Nadu Repealing Bill, 2018
12. The Tamil Nadu Repealing and Amending Bill, 2018
13. The Tamil Nadu Regulation of Rights and Responsibilities of Landlords and Tenants (Amendment) Bill, 2018
14. The Tamil Nadu Private Schools (Regulation) Bill, 2018
15. The Tamil Nadu Establishment of Private Law Colleges (Regulation) Bill, 2018
16. The Shiv Nadar University Bill, 2018
17. The Sai University Bill, 2018
18. The Tamil Nadu Sugarcane (Regulation and Purchase Price) Bill, 2018
19. The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Bill, 2018
20. The Tamil Nadu Vanniyakula Kshatriya Public Charitable Trusts and Endowments (Protection and Maintenance) Bill, 2018
21. The Tamil Nadu Town and Country Planning (Second Amendment) Bill, 2018
22. The Tamil Nadu Town and Country Planning (Third Amendment) Bill, 2018
23. The Tamil Nadu District Municipalities (Amendment) Bill, 2018

24. The Tamil Nadu Town and Country Planning (Fifth Amendment) Bill, 2018
25. The Tamil Nadu Lokayukta Bill, 2018
26. The Tamil Nadu National Law School (Amendment) Bill, 2018
27. The Chennai City Civil Court (Amendment) Bill, 2018
28. The Tamil Nadu Appropriation (No.III) Bill, 2018

APPENDIX-VI

**ORDINANCES PROMULGATED BY THE UNION AND
STATE GOVERNMENTS DURING THE PERIOD
1 APRIL TO 30 JUNE 2018**

Sl. No.	Title of Ordinance	Date of Promulgation	Date on which laid before the House	Date of Cessation	Remarks
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UNION GOVERNMENT

1.	The Fugitive Economic Offenders Ordinance, 2018	21.4.2018	--	--	--
2.	The Criminal Law (Amendment) Ordinance, 2018	21.4.2018	--	--	--
3.	The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Ordinance, 2018	3.5.2018	--	--	--
4.	The Homoeopathy Central Council (Amendment) Ordinance, 2018	18.5.2018	--	--	--
5.	The National Sports University Ordinance, 2018	31.5.2018	--	--	--
6.	The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2018	6.6.2018	--	--	--

KERALA

1.	The Abkari (Amendment) Ordinance, 2018	--	--	--	--
2.	The Kerala Irrigation and Water Conservation	--	--	--	--

	(Amendment) Ordinance, 2018				
3.	The Kerala High Court (Amendment) Ordinance, 2018	--	--	--	--
4.	The Calicut University (Alternate Arrangement Temporarily of Senate and Syndicate) Ordinance, 2018	--	--	--	--
5.	Sree Sankaracharya University of Sanskrit (Amendment) Ordinance, 2018	--	--	--	--
6.	The A.P.J. Abdul Kalam Science and Technology University (Amendment) Ordinance, 2018	--	--	--	--
7.	The Kerala State Higher Education Council (Amendment) Ordinance, 2018	--	--	--	--
8.	The Kerala University (Amendment) Ordinance, 2018	--	--	--	--
9.	The Travancore-Cochin Hindu Religious Institutions (Amendment) Ordinance, 2018	--	--	--	--
10.	The Kerala Public Service Commission (Additional Functions as respects the Services under the Waqf Board) Ordinance, 2018	--	--	--	--
11.	The Kerala Conservation of Paddy Land and Wet Land (Amendment) Ordinance, 2018	--	--	--	--
12.	The Kerala Municipality (Amendment) Ordinance, 2018	--	--	--	--

13.	The Kerala Panchayat Raj (Amendment) Ordinance, 2018	--	--	--	--
14.	The Kerala Co-operative Hospital Complex and the Academy of Medical Science (Taking Over the Management and Admission) Ordinance, 2018	--	--	--	--
15.	The Kerala Municipality (Second Amendment) Ordinance, 2018	--	--	--	--
16.	The Kerala Panchayat Raj (Second Amendment) Ordinance, 2018	--	--	--	--
17.	The Kerala University (Alternate Arrangement Temporarily of Senate and Syndicate) Ordinance, 2018	--	--	--	--
18.	The Calicut University (Alternate Arrangement Temporarily of Senate and Syndicate) Ordinance, 2018	--	--	--	--
19.	The Kerala Co-operative Hospital Complex and Medical Sciences Academy (Taking over of Management and Administration) Ordinance, 2018	--	--	--	--
20.	The Kerala Public Service Commission (Additional Functions as respects the Services under the Waqf Board) Ordinance, 2018	--	--	--	--
21.	The Kerala Co-operative Societies (Second Amendment) Ordinance, 2018	--	--	--	--

MADHYA PRADESH

1.	<i>The Madhya Pradesh Shaskiya Sevak (Adhivarshiki Aayu) Sanshodhan Adhyadesh, 2018</i>	--	31.3.2018	--	--
2.	<i>Madhya Pradesh Dharmshastra Rashtriya Vidhi Vishwavidyalaya Adhyadesh, 2018</i>	--	7.4.2018	--	--
3.	<i>Madhya Pradesh Nagar Palik Vidhi (Sanshodhan) Adhyadesh, 2018</i>	--	9.4.2018	--	--
4.	<i>Madhya Pradesh Nagar Palik Vidhi (Dwitiya Sanshodhan) Adhyadesh, 2018</i>	--	3.5.2018	--	--
5.	<i>Madhya Pradesh Gramo mein ki Dakhal Rahit Bhumi (Vishesh Upbandh) Sanshodhan Adhyadesh, 2018</i>	--	4.5.2018	--	--
6.	<i>Madhya Pradesh Karadhan (Sanshodhan) Adhyadesh, 2018</i>	--	9.5.2018	--	--
7.	<i>Madhya Pradesh Niji Vishwavidyalaya (Sthapana evam Sanchalan) Sanshodhan Adhyadesh, 2018</i>	--	26.5.2018	--	--

MAHARASHTRA

1.	The Maharashtra Village Panchayats (Amendment and Second Continuance) Ordinance, 2018	16.4.2018	--	--	--
2.	The Maharashtra Land Revenue Code (Amendment) and the Maharashtra Land Revenue	21.4.2018	--	--	--

	(Inclusion of Certain Bhumidharis in Occupants-Class I Permission) Rules (Repeal) Ordinance, 2018				
3.	The Maharashtra Contingency Fund (Amendment) Ordinance, 2018	25.4.2018	--	--	--
4.	The Hyderabad Atiyat Inquiries (Second Amendment) Ordinance, 2018	26.4.2018	--	--	--
5.	The Maharashtra Agricultural Produce Marketing (Development and Regulation) (Amendment) Ordinance, 2018	3.5.2018	--	--	--
6.	The Maharashtra Underground Pipelines and Underground Ducts (Acquisition of Right of User in Land) Ordinance, 2018	9.5.2018	--	--	--
7.	The Maharashtra Highways (Amendment) Ordinance, 2018	29.5.2018	--	--	--
8.	The Maharashtra Co-operative Societies (Amendment) Ordinance, 2018	8.6.2018	--	--	--
9.	The Maharashtra Co-operative Societies (Second Amendment) Ordinance, 2018	13.6.2018	--	--	--
10.	The Maharashtra Scheduled Castes, Scheduled Tribes, De-notified Tribes, Other Backward Classes and Special Backward Category (Regulation of	24.6.2018	--	--	--

	Issuance and Verification of Caste Certificate) (Amendment) Ordinance, 2018				
11.	The Code of Civil Procedure (Maharashtra Amendment) Ordinance, 2018	27.6.2018	--	--	--
12.	The Maharashtra Agricultural Produce Marketing (Development and Regulation) (Second Amendment) Ordinance, 2018	29.6.2018	--	--	--

UTTAR PRADESH

1.	The Uttar Pradesh Self Financed Independent School (Fixation of Fees) Ordinance, 2018	9.4.2018	--	--	--
2.	<i>Uttar Pradesh Sheera Niyamtran (Sanshodhan) Adhyadesh, 2018</i>	30.5.2018	--	--	--
3.	The Uttar Pradesh State Industrial Development Corporation Limited (Transfer of Assets and Liabilities) Ordinance, 2018	27.6.2018	--	--	--
4.	<i>Shri Kashi Vishwa Nath Vishisht Kshetra Vikas Parishad, Varanasi Adhyadesh, 2018</i>	29.6.2018	--	--	--

APPENDIX - VII
A. PARTY POSITION IN 16TH LOK SABHA (STATE-WISE) (AS ON 30.06.2018)

Sl. No.	States	No. of Seats	BJP	INC	AIADMK	AITC	BJD	SS	TDP	TRS	CPI(M)	YSRCP	LJSP	NCP	SP	AAP	RJD	SAD	AIUDF	RLSP	AD
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)
1.	Andhra Pradesh	25	2	-	-	-	-	-	15	-	-	3	-	-	-	-	-	-	-	-	-
2.	Arunachal Pradesh	2	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3.	Assam	14	7	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3	-	-
4.	Bihar	40	22	2	-	-	-	-	-	-	-	-	6	1	-	-	4	-	-	3	-
5.	Chhattisgarh	11	10	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6.	Goa	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7.	Gujarat	26	26	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8.	Haryana	10	7	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9.	Himachal Pradesh	4	4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10.	Jammu & Kashmir	6	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11.	Jharkhand	14	12	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12.	Karnataka	28	15	9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13.	Kerala	20	-	8	-	-	-	-	-	-	5	-	-	-	-	-	-	-	-	-	-
14.	Madhya Pradesh	29	25*	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15.	Maharashtra	48	22	2	-	-	-	18	-	-	-	-	-	5	-	-	-	-	-	-	-
16.	Manipur	2	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17.	Meghalaya	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
18.	Mizoram	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19.	Nagaland	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20.	Odisha	21	1	-	-	-	20	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21.	Punjab	13	1	4	-	-	-	-	-	-	-	-	-	-	-	4	-	4	-	-	-
22.	Rajasthan	25	23	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23.	Sikkim	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24.	Tamil Nadu	39	1	-	37	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25.	Telangana	17	1	2	-	-	-	-	1	11	-	1	-	-	-	-	-	-	-	-	-
26.	Tripura	2	-	-	-	-	-	-	-	-	2	-	-	-	-	-	-	-	-	-	-
27.	Uttarakhand	5	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
28.	Uttar Pradesh	80	68	2	-	-	-	-	-	-	-	-	-	-	7	-	-	-	-	-	2
29.	West Bengal	42	2	4	-	34	-	-	-	-	2	-	-	-	-	-	-	-	-	-	-
30.	A & N Islands	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31.	Chandigarh	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32.	Dadra & Nagar Haveli	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
33.	Daman & Diu	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
34.	NCT of Delhi	7	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35.	Lakshadweep	1	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-
36.	Puducherry	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	TOTAL	543	271*	48	37	34	20	18	16	11	9	4	6	7	7	4	4 \$	4	3	3	2

* Excluding Speaker, LS & two nominated members who have joined BJP with effect from 8.12.2015.

\$ Includes one member (Shri Rajesh Ranjan Yadav) who has been expelled from the party with effect from 7.5.2015.

Sl. No.	States	INLD	IUML	JD(S)	JD(U)	JMM	AIMEIM	AINRC	CPI	JKNC	JKPDP	KC(M)	NDPP	NPP	PMK	RLD	RSP	SDF	Sw.P	IND	Total	Vacancies
(1)	(2)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
1.	Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	20	05
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
3.	Assam	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	14	-
4.	Bihar	-	-	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	40	-
5.	Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	11	-
6.	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
7.	Gujarat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	26	-
8.	Haryana	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	10	-
9.	Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4	-
10.	Jammu & Kashmir	-	-	-	-	-	-	-	-	1	1	-	-	-	-	-	-	-	-	-	5	01
11.	Jharkhand	-	-	-	-	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	14	-
12.	Karnataka	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25	03
13.	Kerala	-	2	-	-	-	-	-	1	-	-	1	-	-	-	-	1	-	-	2	20	-
14.	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	28*	-
15.	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	48	-
16.	Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
17.	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	2	-
18.	Mizoram	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
19.	Nagaland	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	1	-
20.	Odisha	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	21	-
21.	Punjab	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	13	-
22.	Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25	-
23.	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-
24.	Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	39	-
25.	Telangana	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	17	-
26.	Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
27.	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	5	-
28.	Uttar Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	80	-
29.	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	42	-
30.	A & N Islands	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
31.	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
32.	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
33.	Daman & Diu	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
34.	NCT of Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7	-
35.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
36.	Puducherry	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-
	TOTAL	2	2	1	2	2	1	1	1	1	1	1	1	1	1	1	1	1	1	3	533*	09

* Excluding Speaker, LS & two nominated members who have joined BJP with effect from 8.12.2015.

ABBREVIATIONS USED FOR PARTIES:

Bharatiya Janata Party (BJP); Indian National Congress (INC); All India Anna Dravida Munnetra Kazhagam (AIADMK); All India Trinamool Congress (AITC); Biju Janata Dal (BJD); Shiv Sena (SS); Telugu Desam Party (TDP); Telangana Rashtra Samithi (TRS); Communist Party Of India (Marxist) [CPI(M)]; Yuvajana Sramika Rythu Congress Party (YSRCP); Lok Jan Shakti Party (LJSP); Nationalist Congress Party (NCP); Samajwadi Party (SP); Aam Admi Party (AAP); Rashtriya Janata Dal (RJD); Shiromani Akali Dal (SAD); All India United Democratic Front (AIUDF); Jammu & Kashmir National Conference (JKNC); Jammu & Kashmir Peoples Democratic Party (JKPDP); Rashtriya Lok Samta Party (RLSP); Apna Dal (AD); Indian National Lok Dal (INLD); Indian Union Muslim League (IUML); Janata Dal (Secular) [JD(S)]; Janata Dal (United) [JD(U)]; Jharkhand Mukhti Morcha (JMM); All India Majlis-E-Ittehadul Muslimeen (AIMEIM); All India N.R. Congress (AINRC); Communist Party Of India (CPI); Kerala Congress (M) [KC(M)]; National Peoples Party (NPP); Pattali Makkal Katchi (PMK); Revolutionary Socialist Party (RSP); Sikkim Democratic Front (SDF); Swabhimani Paksha (Sw.P) & Independents (IND)

Appendix – VII
B. PARTY POSITION IN RAJYA SABHA (AS on September 2018)

Sl. No.	State/ Union	Seats	INC	BJP	SP	AIADMK	AITC	JD(U)	CPI(M)	BJD	*Others	IND.	Total	Vacancies
	Territory													
	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	[15]
1	Andhra Pradesh	11	2	1	-	-	-	-	-	-	8(a)	-	11	-
2	Arunachal Pradesh	1	1	-	-	-	-	-	-	-	-	-	1	-
3	Assam	7	6	-	-	-	-	-	-	-	1(b)	-	7	-
4	Bihar	16	1	4	-	-	-	6	-	-	4(c)	-	15	1
5	Chhattisgarh	5	2	3	-	-	-	-	-	-	-	-	5	-
6	Goa	1	-	1	-	-	-	-	-	-	-	-	1	-
7	Gujarat	11	4	7	-	-	-	-	-	-	-	-	11	-
8	Haryana	5	1	2	-	-	-	-	-	-	1(d)	1	5	-
9	Himachal Pradesh	3	2	1	-	-	-	-	-	-	-	-	3	-
10	Jammu & Kashmir	4	1	1	-	-	-	-	-	-	2(e)	-	4	-
11	Jharkhand	6	1	3	-	-	-	-	-	-	1(f)	1	6	-
12	Karnataka	12	8	3	-	-	-	-	-	-	1(g)	-	12	-
13	Kerala	9	2	-	-	-	-	-	3	-	3(h)	1	9	-
14	Madhya Pradesh	11	3	8	-	-	-	-	-	-	-	-	11	-
15	Maharashtra	19	3	7	-	-	-	-	-	-	8(i)	1	19	-

16	Manipur	1	-	1	-	-	-	-	-	-	-	-	1	-
17	Meghalaya	1	1	-	-	-	-	-	-	-	-	-	1	-
18	Mizoram	1	1	-	-	-	-	-	-	-	-	-	1	-
19	Nagaland	1	-	-	-	-	-	-	-	-	1(j)	-	1	-
20	Odisha	10	1	-	-	-	-	-	-	9	-	-	10	-
21	Punjab	7	3	1	-	-	-	-	-	-	3(k)	-	7	-
22	Rajasthan	10	-	10	-	-	-	-	-	-	-	-	10	-
23	Sikkim	1	-	-	-	-	-	-	-	-	1(l)	-	1	-
24	Tamil Nadu	18	-	-	-	12	-	-	1	-	5(m)	-	18	-
25	Telangana	7	1	-	-	-	-	-	-	-	6(n)	-	7	-
26	Tripura	1	-	-	-	-	-	-	1	-	-	-	1	-
27	Uttarakhand	3	2	1	-	-	-	-	-	-	-	-	3	-
28	Uttar Pradesh	31	2	11	13	-	-	-	-	-	4(o)	1	31	-
29	West Bengal	16	2	-	-	-	13	-	-	-	-	1	16	-
30	NCT of Delhi	3	-	-	-	-	-	-	-	-	3(p)	-	3	-
31	Puducherry	1	-	-	-	1	-	-	-	-	-	-	1	-
32	Nominated	12	-	4	-	-	-	-	-	-	8(q)	-	12	-
	TOTAL	245	50	69	13	13	13	6	5	9	60	6	244	1

*** Others**

(Break-up of Parties/Groups)

- (a) TDP-5,TRS-1,YSRCP-2
- (b) BPF-1
- (c) RJD-4
- (d) INLD-1
- (e) J&K PDP-2
- (f) RJD-1
- (g) JD(S)-1
- (h) KC(M)-1, IUML-1, CPI-1
- (i) NCP-4,SS-3,RPI(A)-1
- (j) NPF-1
- (k) SAD-3
- (l) SDF-1
- (m) DMK-4, CPI-1
- (n) TDP-1,TRS-5
- (o) BSP-4
- (p) AAP-3
- (Q) Nominated-8

Appendix – VII C. PARTY POSITION IN THE STATE/ UNION TERRITORY LEGISLATURES

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.	60	1	48	-	-	-	-	-	-	9 ^(a)	2	60	-
Assam L.A.	126	25	61	-	-	-	-	-	-	39 ^(b)	1	126	-
Bihar L.A.	243	27	53	-	-	-	-	70	-	89 ^(c)	4	243	-
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.	91	39	49	-	-	-	1	-	-	1 ^(d)	1	91	-
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	182	77	99	-	-	1	-	-	-	2 ^(e)	3	182	-
Haryana L.A.	90	17	46	-	-	-	1	-	-	21 ^(f)	5	90	-
Himachal Pradesh L.A.	68	21	44	1	-	-	-	-	-	-	2	68	-

** Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	82	7	43	-	1	-	1	-	-	30 ^(g)	-	82	-
Karnataka L.A.	225	78	104	-	-	-	1	-	36	3 ^(h)	1	223	2
Karnataka L.C.	75	34	20	-	-	-	-	-	13	1 ⁽ⁱ⁾	2	70	5
Kerala L.A.	141	22	1	59	19	2	-	-	3	29 ^(j)	6	141	-
Madhya Pradesh L.A.	231	57	165	-	-	-	4	-	-	2 ^(k)	3	231	-
Maharashtra L.A.	289	42	122	1	-	41	-	-	-	75 ^(l)	7	288	1
Maharashtra L.C.	78	18	18	-	-	20	-	1	-	13 ^(m)	6	76	2
Manipur L.A.	60	28	21	-	-	-	-	-	-	11 ⁽ⁿ⁾	1	60	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Mizoram L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.	60	-	12	-	-	-	-	1	-	46 ^(o)	1	60	-
Odisha L.A.	147	16	10	1	-	-	-	-	-	118 ^(p)	2	147	-
Punjab L.A.	117	78	3	-	-	-	-	-	-	36 ^(q)	-	117	-
Rajasthan L.A.	200	25	160	-	-	-	2	-	-	3 ^(r)	7	197	3
Sikkim L.A.	32	-	-	-	-	-	-	-	-	31 ^(s)	1	32	-
Tamil Nadu L.A.	235	8	-	-	-	-	-	-	-	208 ^(t)	1	217	18
Telangana L.A.	120	17	5	1	1	-	-	-	-	93 ^(u)	1	118	2
Telangana L.C.	40	-	7	1	-	-	-	-	-	32 ^(v)	-	40	-
Tripura L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.A.	404	7	311	-	-	-	19	-	-	64 ^(w)	3	404	-

** Information not received from State/Union Territory Legislature

Uttar Pradesh L.C.	100	2	21	-	-	-	8	-	-	67 ^(x)	1	99	1
Uttarakhand L.A.	71	11	57	-	-	-	-	-	-	1 ^(y)	2	71	-
West Bengal L.A.	295	42	3	26	1	-	-	-	-	222 ^(z)	1	295	-
UNION TERRITORIES													
Delhi L.A.	70	-	4	-	-	-	-	-	-	66 ^(aa)	-	70	-
Puducherry L.A. **	-	-	-	-	-	-	-	-	-	-	-	-	-

- a) PPA-9
- b) AGP-14, AIUDF-13, and BPF-12
- c) Rashtriya Janata Dal-81, Communist Party of India (Marxist-Leninist) (Liberation)-3, Lok Jan Shakti Party-2, Rashtriya Lok Samta Party-2, and Hindustani Aavam Morcha (Secular)-1
- d) Nominated-1
- e) Bharatiya Tribal Party-2
- f) Speaker-1, Indian National Lok Dal-19, and Shiromani Akali Dal-1
- g) Chairman-1, Jharkhand Mukti Morcha-19, Jharkhand Vikas Morcha (P)-2, Ajsu Party-4, Marxist Coordination-1, Jai Bharat Samanta Party-1, Jharkhand Party-1, and Nav Jawan Sangharsh Morcha-1
- h) Karnataka Pragnavanta Janatha Party-1, Speaker-1, and Nominated Member-1
- i) Chariman-1
- j) Congress (Secular)-1, Kerala Congress (B)-1, National Secular Conference-1, Communist Marxist Party Kerala State Committee-1, Indian Union Muslim League-18, Kerala Congress (M)-6, and Kerala Congress (Jacob)-1
- k) Speaker-1, and Nominated-1
- l) Shivsena Party-63, Peasants and Workers Party-3, Bahujan Vikas Aghadi-3, All India Majalis-A-Ittehadul Muslimin-2, Maharashtra Navnirman Sena-1, Samajwadi Party-1, Bharip Bahujan Mahasangh-1, and Rashtriya Samaj Party-1
- m) Shivsena-11, Peasants and Workers Party of India-1, and Peoples Republican Party-1

** Information not received from State/Union Territory Legislature

- n) National People's Party-4, Naga People's Front-4, Lok Jan Shakti Party-1, and All India Trinamool Congress-1
- o) Naga People Front-26, Nationalist Democratic Progressive Party-18, and Nationalist People Party-2
- p) B.J.D.-117, and Samatakranti Dal-1
- q) Aam Aadmi Party-20, Shiromani Akali Dal-14, and Lok Insaaf Party-2
- r) National Peoples party-1, and National Unionist Zamidara Party-2
- s) Sikkim Democratic Front Party-29, and Sikkim Krantikari Morcha-2
- t) All India Anna Dravida Munnetra Kazhgam-116, Dravida Munnetra Kazhgam-89, Indian Union Muslim League-1, Nominated-1, and Speaker-1
- u) Telangana Rashtra Samithi-82, All India Majlis Ittehad-UI-Muslimeen-7, Telugu Desam Party-3, and Nominated-1
- v) Telangana Rashtra Samithi-23, All India Majlis Ittehad-UI-Muslimeen-1, Progressive Recognised Teachers Union-2, and Nominated-6
- w) Samajwadi Party-48, Apna Dal (S)-9, Suheldev Bharatiya Samaj Party-4, Rashtriya Lok Dal-1, Nirbal Indian Shoshit Humara Aam Dal-1, and Nominated-1
- x) Samajwadi Party-55, Apna Dal(S) Party-1, Shikshak Dal (Non-Political)-5, Independent Group-5, and Unconnected-1
- y) Nominated-1
- z) All India Trinamool Congress-213, Gorkha Janmukti Morcha-3, Revolutionary Socialist Party-3, All India Forward Block-2, and Nominated-1
- aa) Aam Aadmi Party-66